

NATIONAL COMPANY LAW TRIBUNAL

OBJECTION LIST DATED 04.06.2023 to 25.06.2023

PETITION , APPLICATION , ADDITIONAL DOCUMENTS ETC

Sr No.	Date Of Filing	Case Type	Dairy No.	Main Case No.	Title Of Case	Section	Scrutiny Date	Comments	Filed By
1	12/9/2022	Company Petition IB (IBC)	710102074462022		GAGAN FIBRES PRIVATE LIMITED VS INNOVATIVE TEXTILES LIMITED	IBC Under Sec 9	9/6/2023	Pg-22,45 to 48, 53, 60, 61, 72, 108,122,127,128,138,13 9,141,153,155,164,186, 195,201,203,222,249 ,252,161,286,298,337,3 49,393,397,399,401,402 ,403,407,408,429 to 439, not clear (type copy required Pg-179 rotate	Niharika Sohal
2	7/11/2022	Company Petition IB (IBC)	710102091592022		SHEEZA ZIA VS INNOVATIVE TEXTILES LIMITED	Section 94(1)	21/06/2023	page:42-51 not clear, etc please contact to registry	Abhay Gupta
3	15/12/2022	Company Appeal(Companies Act)	710102103562022		SHEEZA ZIA VS INNOVATIVE TEXTILES LIMITED	Sec 252 (3)	5/6/2023	ASIAAVIATION PRIVATE LIMITED please add technically please contact registry	DEEPANK YADAV
4	17/01/2023	Company Appeal(Companies Act)	710102007522023		SHEEZA ZIA VS INNOVATIVE TEXTILES LIMITED	Sec 252 (1)	23/06/2023	stk 7 list missed, proof of service missed income tax service missing	SRISHTI KAPOOR
5	21/01/2023	Company Appeal(Companies Act)	710102009452023		SHEEZA ZIA VS INNOVATIVE TEXTILES LIMITED	Sec 252 (1)	23/06/2023	true copy signature missing in annexures	RAMESH

6	23/01/2023	Company Appeal(Companies Act)	710102009652023		SHEEZA ZIA VS INNOVATIVE TEXTILES LIMITED	Sec 252 (1)	23/06/2023	stk 7 missing and memo of parties missing mostly in annexures true copy signature missing page no 54 repeated in power of Attorney 50 rupee stamp paper missing	RAMESH
7	28/01/2023	Company Appeal(Companies Act)	710102010822023		SHEEZA ZIA VS INNOVATIVE TEXTILES LIMITED	Sec 252 (3)	23/06/2023	page no 94 missed serial no 143 to 145 cut, in mostly annexures pages true copy signature missing	SAURABH
8	10/2/2023	Company Appeal(Companies Act)	710102015152023		SHEEZA ZIA VS INNOVATIVE TEXTILES LIMITED	Sec 252 (1)	23/06/2023	in index council detail missing like name enrollment no address contact No and other documents also in memo of parties etc . true copy signature missing in annexures	JANMEJAY
9	6/3/2023	Company Petition IB (IBC)	710102021692023		STATE BANK OF INDIA VS MADHU JAIN	Section 95(1)	15/06/2023	FORM 2 IRP CERIFICATE MISSING	Ashish
10	7/3/2023	Intervention Petition (IBC)	710102022052023		EMPLOYEES, PROVIDENT FUND ORGANISATION VS STRIDE AUTOPARTS LTD	Sec 60(5)	8/6/2023	case type wrong	SAURABH
11	7/3/2023	Company Petition IB (IBC)	710102021842023		STATE BANK OF INDIA VS SANJAY GOEL	Section 95(1)	6/6/2023	master index missed "contact to registry,"	Ashish
12	6/3/2023	Company Petition IB (IBC)	710102021682023		STATE BANK OF INDIA VS GOPAL SINGHAL	Section 95(1)	15/06/2023	form 2 irp cerficate missing	Ashish
13	10/3/2023	Company Petition IB (IBC)	710102022742023		RITESH VERMA VS INTERNATIONAL PRINT O PACK LTD	IBC Under Sec 9	9/6/2023	need to sign on every pages on petition Pg-81 to 84,	SHIVAM SEHGAL
14	20/03/2023	Company Appeal(Companies Act)	710102025782023		RITESH VERMA VS INTERNATIONAL PRINT O PACK LTD	Sec 252 (3)	23/06/2023	11,12 page not clear & in online portal 2 petitioner not added pgs not clear ,89-90, 109 to 112 ,153-154	Sheetal

15	6/3/2023	Company Petition IB (IBC)	710102021642023		STATE BANK OF INDIA VS MANDER DAS JAIN	Section 95(1)	15/06/2023	form 2 irp cerficate missing	Ashish
16	12/4/2023	Company Petition IB (IBC)	710102033252023		DR. SARVESH KUMAR TRIPATHI VS ANSAL PROPERTIES AND INFRASTRUCTURELIMITED	IBC under Sec 7	12/6/2023	multiple document uploaded, remove old document and upload fresh pdf, (contact to registry) etc	Krishan Kumar
17	1/4/2023	Company Petition (Companies Act)	710102030122023		RAJENDRA MOHAN GARG VS ANSAL PROPERTIES & INFRASTRUCTURE LTD	Sec. 73(4)	23/06/2023	LIST OF DATE AND EVENTS MISSING &&& SYNOPSIS MISSING	HIMANSHU GARG
18	15/04/2023	CP(AA) Merger and Amalgamation(Companies Act)	710102034932023		KWALITY LIMITED VS ANSAL PROPERTIES & INFRASTRUCTURE LTD	Sec. 230-232 - Second Motion	7/6/2023	2nd company not mentioned in memo of party	hirak mukhopadhyay
19	9/4/2023	Company Petition (Companies Act)	710102032252023		RAKESH KUMAR MAKHIJA VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	23/06/2023	Wrong case type select, memo of parties missed, pgs not clear 89,90, PoA missed with nclt form 12	Vaibhav Gupta
20	25/03/2023	Contempt Petition (IBC)	710102028102023		SARIKA SOMVANSHI VS R. S. STONES PRIVATE LIMITED	Rule 11 of NCLT, 2016	8/6/2023	need to sign on every pages on application affidavit and stamp paper address mismatch	Jatin S Sethi
21	17/04/2023	Company Petition IB (IBC)	710102036172023		SIDDHARTH KUMAR VS R. S. STONES PRIVATE LIMITED	Section 94(1)	23/06/2023	please delete extra pdf like name anne-9.pdf need to true copy sign on every pages Pg-258 cut	Himanshu Kapoor
22	26/04/2023	Intervention Petition (IBC)	710102038922023		RAJIV KHANNA VS R. S. STONES PRIVATE LIMITED	Sec 60(5)	23/06/2023	Pagination missed in index affidavit address mismatch please contact to registry	Sunil K Goel
23	29/04/2023	Company Petition IB (IBC)	710102039892023		ADITYA BIRLA FINANCE LIMITED VS SANDEEP JHA	Section 95(1)	6/6/2023	volume wise index missed, affidavit back date	Sandhya Chawla

24	29/04/2023	Contempt Petition (IBC)	710102039822023		DEVENDRA UMRAO VS STAR FACILITIES MANAGEMENT LIMITED	Sec 60(5)	23/06/2023	section wrong according your pdf list of date and brief synopsis missed mobile number missed after index vakalatnama missed please contact to registry	Devendra
25	30/04/2023	Contempt Petition (IBC)	710102040232023		ARTI BALUJA VS AAYUSH FOOD AND HERBS LIMITED	Rule 11 of NCLT, 2016	23/06/2023	vakalatnama missed please contact to registry please upload only proof of service on POS column	ARTI BALUJA
26	3/5/2023	Company Appeal(Companies Act)	710102041122023		ARTI BALUJA VS AAYUSH FOOD AND HERBS LIMITED	Sec 252 (3)	7/6/2023		PARVINDRA
27	6/5/2023	Transfer Petition(Companies Act)	710102041842023		DIVEN DEMBLA VS PRECISION RUBBER INDUSTRIES PRIVATE LIMITED	Rule 11 of NCLT,Rule16(d),NCLT Rules,2016	12/6/2023	wrong case type select, council detail missed in master index,memo of parties without serial no, true copy stamp missed in annexuress, double serial no repeated in annexuress,pgs in Hindi 98 to 104,128,129, volume wise separate index missed, 5rs welfare missed in vakaltnama (kindly final petition uploaded)	varun
28	5/5/2023	Company Petition IB (IBC)	710102041652023		MR. SHASHIKANT SHRAVAN DHAMNE LIQUIDATOR OF M/S ALL SAINTS INDIA PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	IBC Section 59	9/6/2023	page 121,169,171 to 174, 209 to 211, 231,232,not clear, etc	ISWAR

29	4/5/2023	CA(A) Merger and Amalgamation(Companies Act)	710102041422023		KHAITAN EDUSERVE PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec. 230-232, Sec 234	12/6/2023	208-211 page wrong arrange, master index missed	Maroti
30	4/5/2023	Company Appeal(Companies Act)	710102041492023		KHAITAN EDUSERVE PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	12/6/2023	online portal petitioner and respondent detail missed	Vishal
31	6/5/2023	Company Petition IB (IBC)	710102042032023		ROHIT KUMRA VS STATE BANK OF INDIA	Section 94(1)	12/6/2023	IRP deatils missed part-4 IRP certificate missed affidavit not notarized nad stamp paper missed form 2 missed Pg-51 not clear	Sonam Sharma
32	6/5/2023	Company Petition IB (IBC)	710102042052023		AMIT KUMRA VS STATE BANK OF INDIA	Section 94(1)	12/6/2023	"IRP deatils missed part-4 IRP certificate missed affidavit not notarized nad stamp paper missed form 2 missed Pg-51 not clear "	Sonam Sharma
33	12/5/2023	Company Petition IB (IBC)	710102043572023		COMPUAGE INFOCOM LIMITED VS NXG INFOTECH PRIVATE LIMITED	IBC Under Sec 9	9/6/2023	court fee missed @ 1rs Pg-30 not clear form 2 missed	Amit
34	11/5/2023	Company Petition IB (IBC)	710102043382023		AVON MARKTRADE PRIVATE LIMITED VS NXG INFOTECH PRIVATE LIMITED	IBC Section 59	6/6/2023	Pg- 101 ,102,266, 268,269not clear vakalatnama missed	Karuna
35	16/05/2023	CP(AA) Merger and Amalgamation(Companies Act)	710102044752023		INDIAN COMPRESSORS LIMITED VS NXG INFOTECH PRIVATE LIMITED	Sec. 230-232 - Second Motion	23/06/2023	due to technical issue documents not showing please upload once again	Vikrant
36	17/05/2023	Company Petition (Companies Act)	710102044962023		M/S RITEC KUNSTSTOFF HANDELSGESELLSCHAFT MBH & CO. VS GIGA PIPE SYSTEMS INDIA PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	9/6/2023	Due payment 244, page 105 not clear annexure true copy and sign missed	Sumesh Dewan

37	17/05/2023	Company Petition (Companies Act)	710102044992023		J.V.A. ENTERPRISES PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec. 441	12/6/2023	memo of parties missed	AMIT
38	20/05/2023	CA(A) Merger and Amalgamation(Companies Act)	710102045782023		GEOGRAPHICS INFRASTRUCTURE PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sub-section (l) of section 230	12/6/2023	letitute consulting company master data missed	Vaish Associates
39	19/05/2023	Company Petition IB (IBC)	710102045722023		HERO FINCORP LIMITED VS FEEDBACK INFRA PRIVATE LIMITED	IBC under Sec 7	23/06/2023	LIST OF DATE AND EVENTS MISSING	SAMAKSH GOYAL
40	20/05/2023	Company Petition IB (IBC)	710102046002023		NORTHERN ARC CAPITAL LIMITED VS SHIVPRIYA CABLES PRIVATE LIMITED	IBC under Sec 7	15/06/2023	index pagination missed please delete extra documents	Deepak Biswas
41	23/05/2023	Company Petition IB (IBC)	710102046562023		DSM INFOCOM PRIVATE LIMITED VS HITACHI SYSTEMS INDIA PRIVATE LIMITED	IBC Under Sec 9	9/6/2023	affidavit and stamp paper address mismatch	Manish
42	27/05/2023	Company Petition IB (IBC)	710102048092023		MAGIC HOSPITALITIES PRIVATE LIMITED VS HITACHI SYSTEMS INDIA PRIVATE LIMITED	IBC Section 59	7/6/2023	Pg-54 to 62,84 to 88, not clear	ANANG
43	25/05/2023	Company Petition IB (IBC)	710102047632023		AV LOGISTICS (THROUGH ITS AUTHORIZED PARTNER - SH. VIKUN MITTAL) VS ODICEA DISTRIBUTION TECHNOLOGIES PRIVATE LIMITED	IBC Under Sec 9	16/06/2023	DD NOT SUBMITTED	Karan
44	26/05/2023	Contempt Petition (IBC)	710102048022023		BRIJESH SINGH BHADAURIYA VS AKJ METAL PRIVATE LIMITED	Application under any other provisions- IBC	8/6/2023	Page 45 to 51 74 75 77 91 found in hindi	Vishal

45	26/05/2023	Company Petition IB (IBC)	710102047782023		GAURAV MITTAL VS EDELWEISS ASSET RECONSTRUCTION COMPANY	Section 94(1)	5/6/2023	true copy missed in pdf on every pages BR missed IRP certificate missed master data missed Pg-56 to 64, 75, courtb fee and welfare missed	Akanchha Sinha
46	26/05/2023	Company Petition IB (IBC)	710102047792023		RAJINDER KUMAR MITTAL VS EDELWEISS ASSET RECONSTRUCTION COMPANY	Section 94(1)	5/6/2023	please contact to registry regarding file master data stamp paper missed Pg-56 to 69, 78 to 83, not clear court fee and welfare missed BR missed IRP certificate missed	Akanchha Sinha
47	27/05/2023	Company Petition IB (IBC)	710102048312023		RAHUL GUPTA VS RBL BANK LIMITED	Section 94(1)	12/6/2023	Pg-31,37,39,40,43,55,58,82,91,98,99,100,114 to 119, 121,122, 124,127 to 133, 139, 140, 148, 153, 157 to 166,183,184 not clear master data missed IRP certificate missed	Akshay
48	30/05/2023	Company Petition IB (IBC)	710102048952023		PRECISION FASHIONS LIMITED VS RBL BANK LIMITED	IBC Section 59	13/06/2023	please merge master data before volume -1 index master index missed please add all party in technically	JAYANT SOOD AND ASSOCIATES
49	27/05/2023	Company Petition IB (IBC)	710102048342023		NATHU MAL GUPTA VS RBL BANK LIMITED	Section 94(1)	6/6/2023	Pg-32 to 45,58,69,82,83 to 86,95 to 105,109,110,112 to 120,122,123,125,126 to 136,140,141,148,154,158 to 167,266 to 279 to 308 not clear double pagination not allowed	Akshay

50	27/05/2023	Intervention Petition (IBC)	710102048172023		VIJAY KUMAR SURI VS M/S EARTH BUILDPROP PVT LTD	Sec 60(5)	5/6/2023	list of date and brief synopsis missed address mismatch stamp paper and affidavit true copy missed TC not allowed vaklatnama missed	Sunil K Goel
51	29/05/2023	Contempt Petition (IBC)	710102048762023		ABHIMANYU MITTAL VS SHRICHAND KESWANI	Any other provision - Govt body	5/6/2023	section wrong accoridng your pdf address mismatch stamp paper and affidavit vakalatnama missed	MITAL AND MITAL
52	30/05/2023	Company Petition IB (IBC)	710102048852023		RITU RASTOGI VS ENN TEE INTERNATIONAL LIMITED	Application under any other provisions- IBC	7/6/2023	case type wrong	Mr. Nitin Kumar
53	27/05/2023	Company Petition IB (IBC)	710102048302023		DIVYA GUPTA VS RBL BANK LIMITED	Section 94(1)	6/6/2023	Pg-32 to 43,57 to 60, 68 to 76, 98 to 102, 108, 111 to 122, 124 to 134, 139 to 141 to 153 to 166 not clear double pagination not allowed	Akshay
54	1/6/2023	Company Petition IB (IBC)	710102049592023		SAHIL DHAWAN VS ECSO GLOBAL PRIVATE LIMITED	IBC Under Sec 9	12/6/2023	Pg-233,329,330,331 not clear	Akshay
55	27/05/2023	Company Petition (Companies Act)	710102048202023		SKAAD INSURANCE SURVEYORS & LOSSASSESSORS PRIVATE LIMITED VS SUSHIL KUMAR AGARWAL	Sec. 241(1)	12/6/2023	file not proper uploaded kindly merge all pdf contact to registry	Amit
56	30/05/2023	Contempt Petition (IBC)	710102049012023		ANIL KUMAR JAIN VS M/S FRESHLEE RETAIL PRIVATE LIMITED	Rule 11 of NCLT, 2016	15/06/2023	vakalatnama ticket not allowed on content	ANIL KUMAR JAIN

57	1/6/2023	CA(A) Merger and Amalgamation(Companies Act)	710102049472023		INFOGIX INTERNATIONAL PRIVATE LIMITED VS M/S FRESHLEE RETAIL PRIVATE LIMITED	Sec. 230-232, Sec 234	6/6/2023	261,266,278-279,283,459-460 page not clear all company stamp paper and affidavit missed and all shereholders stamp paper and affidavit missed vakaltnama 25rs welfare and 3rs court fee missed and all volume index missed all company master data missed master index missed	Arjun Singh
58	1/6/2023	Company Appeal(Companies Act)	710102049652023		INFOGIX INTERNATIONAL PRIVATE LIMITED VS M/S FRESHLEE RETAIL PRIVATE LIMITED	Sec 252 (3)	6/6/2023	affidavit person address missed 81-84 page not clear 101-102 107-110,119,135,137,139,141,147 page not clear income tax service missed	Himanshu
59	31/05/2023	Company Petition IB (IBC)	710102049432023		GEETA DEVI SALES CORPORATION VS RETAILSPACE FITOUTS & INFRA LLP	IBC Under Sec 9	7/6/2023	wrong jurisdiction	Sandesh Kamlesh Jha
60	31/05/2023	Company Petition IB (IBC)	710102049222023		NETWORK ELECTRODEVICES PRIVATE LIMITED VS INSTAPOWER LIMITED	IBC Under Sec 9	7/6/2023	Pg-50 cut date missed in vaklalatnama	Vinay
61	1/6/2023	Company Petition IB (IBC)	710102049552023		KANUPRIYA COMMERCIAL PRIVATE LIMITED VS PARSVNATH DEVELOPERS LIMITED	IBC under Sec 7	8/6/2023	Pg-243, 275,289,309, 310 not clear IRP certificate missed	Sandeep

62	1/6/2023	CP(AA) Merger and Amalgamation(Companies Act)	710102049772023		CUSHMAN & WAKEFIELD PROPERTY ADVISERSPRIVATE LIMITED VS PARSVNATH DEVELOPERS LIMITED	Sec. 230-232 - Second Motion	7/6/2023	synopsis missed,369 affidavit person haryana but notary delhi all vakalatnama 5rs welfare missed, master index missed all company master data missed,independent auditor report 2 company missed, certificate 133 missed	ANUBHAV
63	2/6/2023	Company Petition IB (IBC)	710102049942023		BAHUBALI PROPERTIES LTD VS VIPUL LIMITED	IBC under Sec 7	8/6/2023	pagination missed in index court fee and welfare missed IRp certificate missed	PSL Advocates & Solicitors
64	2/6/2023	Company Petition IB (IBC)	710102049882023		SEEMA MALHOTRA VS VIPUL LIMITED	Section 94(1)	16/06/2023	"Pg - 102 cut true copy sign missed please mentioned true typed copy from to where Pg-350 to 357, 360 to 376, 380 to 387,408 to 409, 414, 418, 421, 452 ,459 to 476,481, 485, 488 to 493,500 to 504,516 to 524,527 to 531,535,544, 554 to 587,729 to 761,798,818,825,826,82 8/,836,844,868 to 872, 98q to 989,997 to 900,1028 to 1040, 1073 to 1094, 1348,134A,1446,1447 to 1461 not clear court fees missed and weklfare missed some pages rotated "	AJAYPAL

65	1/6/2023	Company Petition IB (IBC)	710102049692023		SCORCHERS SERVICES I PRIVATE LIMITED VS B.C. POWER CONTROLS LIMITED	IBC Under Sec 9	7/6/2023	volume wise index missed stamp paper missed Pg-36,53,60,75,80 etcpages not clear court fee and welfare missed in vakalatnama	Harsimran Singh
66	2/6/2023	Company Petition IB (IBC)	710102049932023		ARISSAN POWER LIMITED VS VIPUL LIMITED	IBC under Sec 7	8/6/2023	"pagination missed in index court fee and welfare missed IRp certificate missed"	PSL Advocates & Solicitors
67	2/6/2023	Company Petition IB (IBC)	710102049982023		JSB CARGO MOVERS PVT. LTD. VS M/S COSCO SHIPPING LINES (INDIA) PVT. LTD.	IBC Under Sec 9	8/6/2023	document missed only upload proof of service	VISHAL CHAUDHARY
68	2/6/2023	Company Appeal(Companies Act)	710102049892023		JSB CARGO MOVERS PVT. LTD. VS M/S COSCO SHIPPING LINES (INDIA) PVT. LTD.	Rule 11 of NCLT	7/6/2023	page no.8,18-19, not clear page and affidavit back date and all party detail fill online portal and stamp attached after prayer	Prabhat Yadav
69	3/6/2023	Company Petition IB (IBC)	710102050102023		CELESTIAL AVIATION SERVICES LIMITED VS SPICEJET LIMITED	IBC Under Sec 9,Rule 11 of NCLT, 2016	8/6/2023	please merge pdf 187 to 200 in volume 1 please upload properly pdf volume wise	Vikrant Pachnanda
70	3/6/2023	Company Petition IB (IBC)	710102050172023		ICICI BANK LIMITED VS SUPERTECH TOWNSHIP PROJECT LIMITED	IBC under Sec 7	8/6/2023	Pg-146,147, 150,172 not clear IRP certificate missed all page not clear from right side	Vidushi
71	3/6/2023	Company Petition IB (IBC)	710102050092023		GUARANTORS INFRASTRUCTURE PRIVATE LIMITED VS AMBIENCE PRIVATE LIMITED	IBC Under Sec 9	8/6/2023	Pg-30 to 55,59 to 64,68,69 to 74, 76,88,91 to 100 not clear	ADVOCATE GAUTAM SINGHAL
72	2/6/2023	Contempt Petition (IBC)	710102050042023		NEERAJ GUPTA VS ASHU GUPTA	Rule 11 of NCLT, 2016,Rule 34	14/06/2023	list of events & synopsis missing	Naqeeb Nawab
73	6/6/2023	Company Appeal(Companies Act)	710102050812023		NEERAJ GUPTA VS ASHU GUPTA	Sec 252 (1)	14/06/2023	master index missing volume wise index missing	GAURAV

74	6/6/2023	Contempt Petition (IBC)	710102051012023		AVNISH BUILDERS AND CONTRACTORS VS VRP BUILDTECH PRIVATE LIMITED	IBC Under Sec 9	12/6/2023	section wrong /case type wrong memo party missed in index in application need to sign on every pages on application	SANDEEP
75	5/6/2023	Contempt Petition (IBC)	710102050572023		GYAN CHANDRA MISRA VS SOHO LIMITED	Sec 66(1)	8/6/2023	section wrong according your case type vakalatnama missed one responden tmissed in portal list of date and brief synopsis missed	Abhishek Anand
76	6/6/2023	Company Petition IB (IBC)	710102051112023		SHANTI STRIPS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	IBC Section 59	15/06/2023	one rupee court fees missing	KAMNA SINGH
77	7/6/2023	Company Petition (Companies Act)	710102051242023		VIDHI SHARMA VS HAVELI FARMS & RESORTS PRIVATE LIMITED	Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4)	14/06/2023	64,153-154,page not clear 178 page missed 195,196 page not clear 143-149 page not clear	Mr. Amit Goel
78	6/6/2023	Company Petition IB (IBC)	710102051032023		DHANLAXMI BANK LIMITED VS BHAGATG CHANDRASEKHAR	Section 95(1)	12/6/2023	Pg-22 not clear court fee and welfare missed	ASAV RAJAN ARORA
79	6/6/2023	Company Petition IB (IBC)	710102051002023		BONTON CABLES (INDIA) PRIVATE LIMITED VS NUTECH CONTRACTS PRIVATE LIMITED	IBC Under Sec 9	12/6/2023	Pg-26 to 125 ,188, 200,210 not clear master data missed	ANJALI SHARMA
80	6/6/2023	Company Petition IB (IBC)	710102050892023		NITESH GUPTA VS RAZORSE SOFTWARE PRIVATE LIMITED	IBC Under Sec 9	12/6/2023	welfare missed in vakalatnama master data misse affidavit missed and stamp paper misssd	RAJENDER PARSAD KAUSHIK
81	5/6/2023	Company Petition IB (IBC)	710102050632023		HEMANT GOYAL VS RAZORSE SOFTWARE PRIVATE LIMITED	Section 94(1)	12/6/2023	need to rotate after pg-32 to 35, Pg-39 cut, court fee and welfare missed in vakalatnama , vakalatnama pagination missed	Vishisht
82	6/6/2023	Company Petition IB (IBC)	710102050962023		ALEXANDER ASSOCIATES PRIVATE LIMITED VS REGISTRAR OF COMPANIES	IBC Section 59	12/6/2023	master data missed	Mr. Amit Goel

83	5/6/2023	Company Petition IB (IBC)	710102050752023		R.S. COMMODITIES PRIVATE LIMITED VS REGISTRAR OF COMPANIES	IBC Section 59	12/6/2023	Pg-167 not clear	Anand Mohan
84	7/6/2023	Company Appeal(Companies Act)	710102051192023		R.S. COMMODITIES PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec 252 (1)	14/06/2023	online portal 2 petitioner detail missed 226-227 239-240 246-247 250-251 261-263 267 page not clear 242-244 ,264-266 page translation missed	Narender
85	7/6/2023	Company Petition (Companies Act)	710102051232023		VIDHI SHARMA VS E N PROJECT AND ENGINEERING INDUSTRIESPRIVATE LIMITED	Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4)	14/06/2023	wrong jurisdiction	Mr. Amit Goel
86	7/6/2023	Company Petition IB (IBC)	710102051152023		STATE BANK OF INDIA VS PC JEWELLER LIMITED	IBC under Sec 7	20/06/2023	pdf not openable please re upload all pdf	Niranjan
87	7/6/2023	Company Petition IB (IBC)	710102051262023		PUNJAB NATIONAL BANK VS SANJIV AGARWAL	Section 95(1)	12/6/2023	Pg-13 to 21, 32 to 49, 213, 237,239,253,278, 409,410, nor clear	SANJEEV PANDA
88	7/6/2023	CA(A) Merger and Amalgamation(Companies Act)	710102051312023		RICHCREDIT FINANCE PRIVATE LIMITED VS SANJIV AGARWAL	Sec. 230-232, Sec 234	14/06/2023	169,171,173,175,177,179,181,183,193,205-207 209-212 215-216,218 page not clear volume 2,3,4 index wrong	PRABHAKAR KUMAR
89	7/6/2023	Company Appeal(Companies Act)	710102051252023		RICHCREDIT FINANCE PRIVATE LIMITED VS SANJIV AGARWAL	Sec 252 (1)	14/06/2023	kindly final petition uploaded and all page numbering missed kindly income tax service delhi.dcit.judicial.hc@incometax.gov.in online portal respondent no 2 detail missed stk 7 translation	AVNISH SHARMA
90	7/6/2023	Company Petition (Companies Act)	710102051272023		NORTHERN STEEL FAB INDUSTRIES PRIVATELIMITED VS SANJIV AGARWAL	Sec. 441	14/06/2023	memo of party, list of date and event, synopsis missed application every pages sign missed 17 page not clear roc report missed	Vivek Kumar

91	7/6/2023	Company Petition IB (IBC)	710102051412023		DHANLAXMI BANK LIMITED VS MATHEW GEORGE	Section 95(1)	16/06/2023	IRP detaild missed in Part-III Pg-21, 22, not clear	ASAV RAJAN ARORA
92	7/6/2023	Company Petition IB (IBC)	710102051452023		DHANLAXMI BANK LIMITED VS K N MARZOOK	Section 95(1)	16/06/2023	IRP details missed in part III Pg-21,22,185 not clear ,	ASAV RAJAN ARORA
93	8/6/2023	Company Petition (Companies Act)	710102051552023		DURA-LINE INDIA PRIVATE LIMITED VS K N MARZOOK	Sec. 441	16/06/2023	pls merge all pdf final pdf upload	NIRAJ
94	8/6/2023	Company Appeal(Companies Act)	710102051612023		DURA-LINE INDIA PRIVATE LIMITED VS K N MARZOOK	Sec 252 (3)	16/06/2023	26,84-86,88 page not clear 42-82,89 page translation missed all affidavit uttarkhand and notarized delhi form 12 missed and power of attorney stamp with both notaries	Chander Kant
95	7/6/2023	Company Petition IB (IBC)	710102051432023		DHANLAXMI BANK LIMITED VS MARIAMMA MATHEW	Section 95(1)	16/06/2023	Pg-20 not clear irp detail missed in part-III	ASAV RAJAN ARORA
96	7/6/2023	Company Petition IB (IBC)	710102051282023		PUNJAB NATIONAL BANK VS SATYA NARAIN AGARWAL	Section 95(1)	16/06/2023	Pg-13 to 119,26 to 37,41 not clear	SANJEEV PANDA
97	8/6/2023	Company Petition IB (IBC)	710102051522023		GENUINE BUILDWELL PRIVATE LIMITED VS SATYA NARAIN AGARWAL	IBC Section 59	20/06/2023	form 3 B missed , Pg-21 to 41,56 to 58, 137,138, not clear court fee and welfare m,issed	Nityanand Singh
98	7/6/2023	Company Petition IB (IBC)	710102051302023		PUNJAB NATIONAL BANK VS SANGEETA AGARWAL	Section 95(1)	20/06/2023	Form 3B missed Pg-12 to 20, 26 to 37, 41,151,185,187,231,247 ,331,333,377,381,393,404,405 not clear	SANJEEV PANDA
99	9/6/2023	Company Petition IB (IBC)	710102052092023		NIKITA DHINGRA VS JASMINE BUILDMART PRIVATE LIMITED	IBC under Sec 7	20/06/2023	Pg-43,45,54,65, 118,206 to 230, 233 to 237, not clear BR missed true copy sign missed	LOKESH
100	9/6/2023	Company Petition IB (IBC)	710102052072023		MEERA SACHDEVA VS JASMINE BUILDMART PRIVATE LIMITED	IBC under Sec 7	20/06/2023	BR missed true copy sign missed Pg-233 to 247, not clear	LOKESH
101	10/6/2023	Company Petition IB (IBC)	710102052252023		CAPRIC CONTRACTS PRIVATE LIMITED VS GNEX REALTECH PRIVATE LIMITED	IBC Under Sec 9	20/06/2023	TC not allowed, 218, 233, 234, 244, 245,246,not clear	KETAN MADAN

102	13/06/2023	Intervention Petition (IBC)	710102052782023		RISHABH AGARWAL VS GNEX REALTECH PRIVATE LIMITED	Sec 60(5)	15/06/2023	pdf not proper please upload pdf with the format of application	Sudhir Kumar Dubey
103	10/6/2023	Company Petition (Companies Act)	710102052332023		BHARAT DINESH VS EXPORT PROMOTION COUNCIL FOR HANDICRAFTS	Sec. 169(4)	22/06/2023	double numbering 87 page not clear 88 page wrong arrange affidavit mismatch all respondent detail missed in online portal	Palash Singhai
104	11/6/2023	Company Petition (Companies Act)	710102052462023		P & R INFRAPROJECTS LIMITED VS MINISTRY OF CORPORATE AFFAIRS	Sec. 131(1)	22/06/2023	41,43,45,47,49,51,53,55,57,59,63,65,67 page not clear	Karanveer
105	10/6/2023	Company Appeal(Companies Act)	710102052152023		P & R INFRAPROJECTS LIMITED VS MINISTRY OF CORPORATE AFFAIRS	Sec 252 (3)	22/06/2023	all affidavit haryana notary delhi all annexure true copy missed MOA and AOA company mismatch master data company name mismatch stk 7 wrong company offline payment	Siddharth Batra
106	12/6/2023	Company Petition IB (IBC)	710102052652023		AJIT GYANCHAND JAIN VS MINISTRY OF CORPORATE AFFAIRS	Sec 60(5)	22/06/2023	index rotate mostly all pages wrong alignment case type wrong	Anwasha Dasgupta
107	10/6/2023	Company Appeal(Companies Act)	710102052142023		AJIT GYANCHAND JAIN VS MINISTRY OF CORPORATE AFFAIRS	Sec 252 (3)	22/06/2023	affidavit haryana and notary delhi all annexure true copy missed MOA And AOA and Master data and stk 7 company mismatch payment offline	Siddharth Batra
108	12/6/2023	Company Petition (Companies Act)	710102052702023		MOHINDER SINGH THIND VS EKTA PROMOTERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	22/06/2023	36,128-139 page not clear 1rs court fee missed	KAMNA SINGH
109	15/06/2023	CA(A) Merger and Amalgamation(Companies Act)	710102053462023		SKB TRADEX PRIVATE LIMITED VS EKTA PROMOTERS PRIVATE LIMITED	Sub-section (l) of section 230	22/06/2023	memo of parties company details missed 173-187,190-197 page not clear kindly merge 200 volume wise	Sweeny Gulati

110	15/06/2023	Company Petition (Companies Act)	710102053432023		VIKAS AGGARWAL VS FOOD AND BIOTECH ENGINEERS(INDIA)PRIVATE LIMITED.	Sec. 58(3),Sec. 59	22/06/2023	all affidavit haryana and notary delhi ,17,19,20 31-39,48-49,71 page not clear 51 page translation missed	SHARAD
111	15/06/2023	Company Petition IB (IBC)	710102053302023		VIMLA DEVI VS THE KARNATAKA BANK LIMITED	Section 94(1)	22/06/2023	email id and mobile number missed after index Pg-32,36 to 37, 66 to 71 not clear IRP certificate master data missed Form A,B,C missed	Bharti Nawlani
112	14/06/2023	Company Petition (Companies Act)	710102053132023		TRACK INFOLINE PRIVATE LIMITED VS UNICOM INFOSOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	22/06/2023	243 section fee missed 233-234 240-243,253-254,256,262-270,282-283,286,303-304,315-322,328,368-371,374-375,393,404,414-421,431 page not clear 370-371 translation missed please mentioned typed copy pages proof of service missed	Krishna Kumar
113	14/06/2023	Company Appeal(Companies Act)	710102053082023		TRACK INFOLINE PRIVATE LIMITED VS UNICOM INFOSOLUTIONS PRIVATE LIMITED	Sec 252 (3)	22/06/2023	affidavit up and notary delhi 47-50,52,68-71 227 page missed separately index missed stk 7 list mentioned company name	Shivam
114	15/06/2023	Company Appeal(Companies Act)	710102053202023		TRACK INFOLINE PRIVATE LIMITED VS UNICOM INFOSOLUTIONS PRIVATE LIMITED	Sec 252 (3)	22/06/2023	all affidavit up and notary delhi ,58-77,87,88,90-94,105-113,122-128,139-145 page not clear	Sheetal
115	18/06/2023	Company Petition IB (IBC)	710102053832023		AMIRSONS TIMBER VS SKYLINE INTERNATIONAL SERVICES(PVT)LTD	IBC Under Sec 9	22/06/2023	true copy sign missed need to every pages Pg-67 to 130, 145 to 159,187 to 252 not clear pdf not clear court fee and welfare missed	Gursat

116	19/06/2023	Company Petition IB (IBC)	710102054002023		MR. RAHUL SHARMA VS LOGIX CITY DEVELOPERS PRIVATE LIMITED	Sec 60(5)	22/06/2023	case type wrong wrongly filed in petition	Atul Kumar Singh
117	19/06/2023	Company Petition IB (IBC)	710102053882023		PATEL INTEGRATED LOGISTICS LIMITED (CN) VS PHOENIX EXPRESS PRIVATE LIMITED	IBC Under Sec 9	22/06/2023	sign missed after index, Pg-37 to 39,46,47,49,97,98,108,110,130,136,186,197 to 234 cut and not clear date and court fee missed in vakalatnama @ 1 rupee	Harsimran Singh
118	19/06/2023	Company Petition IB (IBC)	710102053942023		SHIKHAR CHANDRA JAIN VS HDFC BANK	Section 94(1)	22/06/2023	Pg-52,53,54,64,95,123,124,131 not clear court fee and welfare missed IRP certificate missed Form-02 missed	Swechcha Mishra
119	20/06/2023	Intervention Petition (IBC)	710102054052023		RAMIT GARG VS SARE GURUGRAM PVT LTD	Sec 60(5)	22/06/2023	need to be file in additional documents	ABHISHEK SETHI
120	17/06/2023	CA(A) Merger and Amalgamation(Companies Act)	710102053692023		VIPUL EASTERN INFRACON PRIVATE LIMITED VS SARE GURUGRAM PVT LTD	Sub-section (l) of section 230	22/06/2023	540-542,553-562 page not clear 25rs welfare missed kindly court fee attest in space area	Vikrant
121	20/06/2023	Company Petition (Companies Act)	710102054032023		RUCHI ANAND & ORS VS GOLDEN ROLLS PRIVATE LIMITED & ORS	Rule 11 of NCLT,Sec. 241(1),Sec. 242(4)	22/06/2023	kindly application separately due to section 244 payment respondent details missed in online portal petition every pages sign missed 136-158,185-196,207,209-218 welfare and court fee attested in space area proof of service missed	Henna George
122	21/06/2023	Company Petition (Companies Act)	710102054222023		PRABH PAUL PARMAR VS ANP ATELIER & ASSOCIATES COMPANY PRIVATE LIMITED	Sec. 242(4),Sec. 241(1)	22/06/2023	25,29 page not clear 15rs welfare missed	Bhupender

123	20/06/2023	Intervention Petition (IBC)	710102054062023		RAMIT GARG VS SARE GURUGRAM PVT LTD	Sec 60(5)	23/06/2023	Respondent name is not update in online portal and case type wrong	ABHISHEK SETHI
124	23/06/2023	Company Petition IB (IBC)	710102054762023		BANK OF MAHARASHTRA VS C L SHARMA	Section 95(1)	23/06/2023	volume wise index need to rotate in volume last ticket not allowed on content of vakalatnama service missed true copy sign missed on every pages Pg- 11 company master data missed Pg-118,121, 137,139, not clear IRP certificate missed Form B missed Form 2 missed	VK GUPTA
125	12/6/2023	Company Petition IB (IBC)	710102052562023		IIFCL ASSET MANAGEMENT COMPANY LIMITED VS FEEDBACK ENERGY DISTRIBUTION COMPANYLIMITED	IBC under Sec 7	22/06/2023	email id missed in after index IRP details incomplete in part III Pg-63,,338,not clear court fee na dwelfare missed in vakalatnama irp certificate missed	MITAL AND MITAL
126	10/6/2023	Company Petition (Companies Act)	710102052172023		PAWAN SINGHAL VS G I R LOGISTICS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	22/06/2023	jurisdiction wrong	Sumesh Dewan
127	17/06/2023	Company Petition IB (IBC)	710102053802023		MR. RAVI SAWHNEY VS ADEL LANDMARKS LIMITED	Sec 60(5)	22/06/2023	case type wrong	Atul Kumar Singh
128	17/06/2023	Company Petition IB (IBC)	710102053732023		AMIRSONS TIMBER VS SKYLINE ENGINEERING CONTRACTS (INDIA)PVT LIMITED	IBC Under Sec 9	22/06/2023	need to upload properly file and upload clear pdf	Gursat
129	19/06/2023	Company Petition IB (IBC)	710102053892023		KASHYAPI INFRASTRUCTURE PRIVATE LIMITED VS OMKAR NESTS PRIVATE LIMITED	IBC Under Sec 9	22/06/2023	Pg-45 to 55, 62,168,223 not clear	AVTAAR

130	22/06/2023	Company Petition IB (IBC)	710102054472023		BANK OF MAHARASHTRA VS SANJEEV KUMAR	Section 95(1)	23/06/2023	Pg-37,38,39 to 47,50,51,52 to 60,75, 77, 82, 83,84,87, 91,92,97, 101,105,125,150,151 not clear IRP certificate missed court fee and welfare missed in valalatnama master data missed for page no 15 and SR 14 company	VK GUPTA
131	22/06/2023	Intervention Petition (IBC)	710102054602023		RAM SHREE DIXIT VS M/S LOGIX INFRATCH LTD	Sec 60(5)	23/06/2023	Petitioner name is not matching in memo parties, Address not matching in affidavit, 1 Rs. court fee missing on vakalatnama	Pushkar Sharma
132	23/06/2023	Company Petition IB (IBC)	710102054752023		BANK OF MAHARASHTRA VS SUNIL RATHI	Section 95(1)	23/06/2023	true copy sign missed on every pages Pg-42,45,46 to 53, 55,56,57,58,not clear and in hindi Pg-91, not clear service missed pg-11 company name master data missed please delete pdf from service &"	VK GUPTA
133	22/06/2023	Company Petition (Companies Act)	710102054592023		INDER SHARMA VS SUNIL RATHI	Sec 252 (3)	23/06/2023	brief synopsis not mentioned in index &&& petitioner &&& respondent name not added in case detail &&& in index CS DETAIL MISSING &&& CASE TYPE WRONG	Neha R & Associates

134	22/06/2023	Company Petition IB (IBC)	710102054532023		BANK OF MAHARASHTRA VS MUKESH KUMAR ROY	Section 95(1)	23/06/2023	"Pg-37,38,39 to 47,50,51,52 to 60,75, 77, 82, 83,84,87, 91,92,97, 101,105,125,150,151 not clear IRP certificate missed court fee and welfare missed in valalatnama master data missed for page no 15 and SR 14 company "	VK GUPTA
135	23/06/2023	Company Petition IB (IBC)	710102054732023		BANK OF MAHARASHTRA VS GOPAL DAS RATHI	Section 95(1)	23/06/2023	" true copy sign missed on every pages Pg-33 to 55 not clear and in hindi Pg-57,90, not clear service missed pg-10 company name master data missed please delete pdf from service """	VK GUPTA
136	23/06/2023	Intervention Petition (IBC)	710102054712023		INDIA DEBT RESOLUTION COMPANY LIMITED AS A POWER OF ATTORNEY HOLDER OF NATIONAL ASSET RECONSTRUCTION COMPANY LIMITED ACTING IN ITS CAPACITY AS A TRUSTEE OF NARCL-TRUST - 0003/2022-23 VS ANIL KOHLI LIQUIDATOR OF MOSER BAER INDIA LIMITED	Sec 60(5)	23/06/2023	brief synopsis missing	Juris Corp

137	23/06/2023	Company Petition IB (IBC)	710102054742023		BANK OF MAHARASHTRA VS SHANTI RATHI	Section 95(1)	23/06/2023	affidavit back date true copy sign missed on everyb pages Pg-55,56,58, not clear and in hindi Pg-91, not clear service missed ticket not allowed on content of vakalatnama pg-12 company name master data missed please delete pdf from service	VK GUPTA
138	29/11/2022	Interlocutory Application (I.B.C)	710102098592022	COMPANY PETITION IB (IBC)/1565(PB)2018	MANU GOEL VS ATUL KUMAR KANSAL	Sec 60(5)	22/06/2023	page number missing in application and index and Vakalatnama Not Filled welfare court fee Missing Service Missing date missing in index and memo party	honey Khanna
139	29/11/2022	Interlocutory Application (I.B.C)	710102098582022	COMPANY PETITION IB (IBC)/1565(PB)2018	DHARMENDER SINGH VS ATUL KUMAR KANSAL	Sec 60(5)	22/06/2023	Page No. 34-36 Need to English Translate copy and Page No. 44 Not Clear and Page No. 56-62 True Copy Sign Missing and Proof of Service Not Open Technical Error Please Upload Once Again and address missing in affidavit and page no.67 missing in index and page no.68-69 missing page	honey Khanna
140	29/11/2022	Interlocutory Application (I.B.C)	710102098572022	COMPANY PETITION IB (IBC)/1565(PB)2018	DEEPAK THAKKAR VS ATUL KUMAR KANSAL	Sec 60(5)	22/06/2023	page no.22,39, not clear page aND STAMP PAPER MISSING AND PROOF SERVICE MISSING	honey Khanna

141	29/11/2022	Interlocutory Application (I.B.C)	710102098552022	COMPANY PETITION IB (IBC)/1565(PB)2018	BARASIA ADVERTISING LTD VS ATUL KUMAR KANSAL	Sec 60(5)	22/06/2023	page number missing in application and index, stamp And Affidavit also Missing and Proof Of service and date missing index and memo party	honey Khanna
142	29/11/2022	Interlocutory Application (I.B.C)	710102098562022	COMPANY PETITION IB (IBC)/1565(PB)2018	SIMMI BHASKAR VS ATUL KUMAR KANSAL	Sec 60(5)	22/06/2023	address missing in affidavit and page no.25-28 cut page and page number missing in index and proof service missing	honey Khanna
143	4/1/2023	Interlocutory Application (I.B.C)	710102001452023	COMPANY PETITION IB (IBC)/375(PB)2018	SATYA PRAKASH GUPTA VS ATUL KUMAR KANSAL	Application under any other provisions- IBC	22/06/2023	page no.27-45 ,119-133 not clear pages	Satya Prakash Gupta
144	20/01/2023	Company Appeal (IBC)	710102008922023	COMPANY PETITION IB (IBC)/1344(PB)2018	EMPLOYEES PROVIDENT FUND ORGANISATION VS ALOK KUMAR AGGARWAL	Sec 42	9/6/2023	Pg-29 not clear	SAURABH
145	1/3/2023	Interlocutory Application (I.B.C)	710102020302023	COMPANY PETITION IB (IBC)/401(ND)2017	HINA RAMA NABAM VS SURINDER KUMAR	Sec 60(5)	22/06/2023	e-mail id missing in index and date missing and mail id and welfare and ticket missing in vakalatnama and page no.122-145 cut page 8th time reminder please as soon as possible clear	Abhimanyu Tewari
146	7/3/2023	Interlocutory Application (I.B.C)	710102021822023	COMPANY PETITION IB (IBC)/1756(PB)2018	M/S RGS DESIGN CONCEPTS VS SURINDER KUMAR	Application under any other provisions- IBC	7/6/2023	3 RS. Court Fee Missing On Vakalatnama	AVTAR SINGH
147	14/03/2023	Interlocutory Application (I.B.C)	710102023862023	COMPANY PETITION IB (IBC)/1456(ND)2018	JATALIA GLOBAL VENTURES LIMITED VS GOKUL EXIM PVT LTD	Rule 11 of NCLT, 2016	22/06/2023	main case mismatch technical and pdf please check main case	Pradeep Kumar
148	24/03/2023	Interlocutory Application (I.B.C)	710102027742023	COMPANY PETITION IB (IBC)/943(PB)2020	CENTRAL WAREHOUSING CORPORATION VS WORLDS WINDOW INFRASTRUCTURE & LOGISTICS PVT LTD	Sec 60(5)	9/6/2023	affidavit back date and double page numbering, pdf not clear	Apoorv Shukla

149	24/03/2023	Interlocutory Application (I.B.C)	710102027672023	COMPANY PETITION IB (IBC)/902(ND)2022	VIVEK PARTI VS WORLDS WINDOW INFRASTRUCTURE & LOGISTICS PVT LTD	Application under any other provisions- IBC	22/06/2023	Main Case Wrong in PDF (In Affidavit Also)	KARAN
150	5/4/2023	Interlocutory Application (I.B.C)	710102031272023	COMPANY PETITION IB (IBC)/1016(PB)2020	DEV CHAUHAN VS WORLDS WINDOW INFRASTRUCTURE & LOGISTICS PVT LTD	Sec 60(5)	22/06/2023	affidavit address mismatch of stamp paper and write true copy complete and date missing in index and memo party and respondent detail missing online portal	Navruti ojha
151	7/4/2023	Interlocutory Application (I.B.C)	710102032002023	COMPANY PETITION IB (IBC)/227(ND)2019	SHREE NAVRANG SUPPLIERS PVT LTD VS BAJAJ APPLIANCES LTD	Rule 11 of NCLT, 2016	22/06/2023	case type wrong	ASHISH
152	7/4/2023	Interlocutory Application (I.B.C)	710102031802023	COMPANY PETITION IB (IBC)/2688(ND)2019	BRIJESH SINGH BHADAURIYA VS MR. RAJEEV GUPTA SUSPENDED DIRECTOR OF	Sec 66(1)	22/06/2023	section wrong according your pdf	Vishal
153	11/4/2023	Interlocutory Application (I.B.C)	710102032582023	COMPANY PETITION IB (IBC)/22(PB)2018	SAURAV AGARWAL VS MR. NEERAJ KUMAR GUPTA	Rule 11 of NCLT, 2016	15/06/2023	case type wrong	Swati Surbhi
154	13/04/2023	Interlocutory Application (I.B.C)	710102033862023	COMPANY PETITION IB (IBC)/882(ND)2020	SADHNA UAPDHYAY VS ATUL MITTAL	Sec 60(5)	22/06/2023	main case different technical and pdf	KARAN MALHOTRA
155	19/04/2023	Interlocutory Application (I.B.C)	710102037102023	COMPANY PETITION IB (IBC)/102(PB)2017	DBS BANK LTD. VS M/S EDU SMART SERVICES PVT. LTD.	Rule 11 of NCLT, 2016	5/6/2023	section wrong please choose Application under any other provisions- IBC	RITU
156	22/04/2023	Interlocutory Application (I.B.C)	710102038042023	COMPANY PETITION IB (IBC)/20(ND)2022	NARENDER KUMAR SHARMA VS NEWSTONE REALDEVELOPERS PRIVATE LIMITED	Sec 60(5),Application under any other provisions- IBC	5/6/2023	Due payment other section, and Page No. 71,72,75,76,118,119,123,124-127,136-137 Not Clear and No typed Copy Of page No. 132,133	ADITYA MADAAN
157	26/04/2023	Interlocutory Application (I.B.C)	710102039032023	COMPANY PETITION IB (IBC)/923(PB)2018	NITYA NAND SHARMA VS RABINDRA KUMAR MINTRI	Sec 60(5)	23/06/2023	Need to Applicant Sign on Every Pages in Application and Page No. 18-58 Page and Index Incomplete According your PDF and date missing in index and vakalatnama missing	LOKESH SHARMA

158	28/04/2023	Interlocutory Application (I.B.C)	710102039722023	COMPANY PETITION IB (IBC)/3455(ND)2019	MR. HANSRAJ BHOGRA VS RABINDRA KUMAR MINTRI	Application under any other provisions- IBC	23/06/2023	merge into one pdf and mail id missing in index	Dhananjaya Sud
159	26/04/2023	Interlocutory Application (I.B.C)	710102038942023	COMPANY PETITION IB (IBC)/69(ND)2021	NARENDRA SINGH RAWAT & ORS. VS M/S ELEGANT INFRACON PVT. LTD.	Sec 60(5)	23/06/2023	counsel detail missing in prayer	MAREESH
160	28/04/2023	Interlocutory Application (I.B.C)	710102039662023	COMPANY PETITION IB (IBC)/223(ND)2020	M/S D. LIGHT ENERGY PRIVATE LIMITED VS M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 60(5)	23/06/2023	page no.17-18,46-47 not clear page and true copy missing in annexure page and section wrong and applicant name not mention in online portal	Rajiv Malik
161	28/04/2023	Interlocutory Application (I.B.C)	710102039772023	COMPANY PETITION IB (IBC)/806(PB)2019	DEPUTY COMMISSIONER OF INCOME TAX VS MSA DEVELOPERS	Sec 60(5)	23/06/2023	page no.73-77,81-91,,113-114,141-143,151,171,179, not clear pages and ticket not allowed mid on vakalatnama	EASHA KADIAN
162	3/5/2023	Restoration Application (IBC)	710102040942023	COMPANY PETITION IB (IBC)/43(ND)2018	SH. RANVEER SINGH VS UJALA PUMPS PVT. LTD.	Application under any other provisions- IBC	23/06/2023	section not mention in index and affidavit back date and memo party not mention in index and and e-mail id in index and memo party and prayer missing and counsel detail missing in prayer	ROHIT GOEL
163	3/5/2023	Interlocutory Application (I.B.C)	710102041132023	COMPANY PETITION IB (IBC)/204(ND)2021	MANISH KUMAR VS M/S SUPERTECH LIMITED	Sec 60(5)	23/06/2023	page no.13-17,23-24 not clear page	Kumar Mihir
164	29/04/2023	Restoration Application (Companies Act)	710102039862023	COMPANY PETITION (COMPANIES ACT)/52(ND)2016	PANKAJ ARORA AND ORS. VS INTERNATIONAL INSTITUTE OF FINANCE MARKETS LTD.AND ORS.	Rule 48	23/06/2023	main case year missing and mail id missing in index and memo party and	Neha Kapoor

165	5/5/2023	Interlocutory Application (I.B.C)	710102041682023	COMPANY PETITION IB (IBC)/702(ND)2018	DOEHLER INDIA PRIVATE LIMITED VS XALTA FOOD & BEVERAGES PRIVATE LIMITED (IN CIRP) BEING REPRESENTED BY MR. NAVEEN KUMAR JAIN vs LIQUIDATOR	Sec 60(5)	23/06/2023	memo party missing counsel detail missing in prayer and page no. 29-62,119-150, not clear page and	MURALIDHAR KHADILKAR
166	4/5/2023	Interlocutory Application (I.B.C)	710102041372023	COMPANY PETITION IB (IBC)/66(ND)2022	MR. DEBASHIS NANDA VS XALTA FOOD & BEVERAGES PRIVATE LIMITED (IN CIRP) BEING REPRESENTED BY MR. NAVEEN KUMAR JAIN vs LIQUIDATOR	Sec 30	23/06/2023	affidavit and stamp paper address mismatch e-mail id missing index and memo party and payer and	Atul Bhatia
167	9/5/2023	Interlocutory Application (I.B.C)	710102042662023	COMPANY PETITION IB (IBC)/811(ND)2022	TAPAN CHAKRABORTY VS XALTA FOOD & BEVERAGES PRIVATE LIMITED (IN CIRP) BEING REPRESENTED BY MR. NAVEEN KUMAR JAIN vs LIQUIDATOR	Application under any other provisions- IBC	23/06/2023	section missing in index	Vishal Gupta
168	9/5/2023	Restoration Application (IBC)	710102042542023	COMPANY PETITION IB (IBC)/2192(ND)2019	PUNEET ARORA VS VARDHMAN ESTATES & DEVELOPERS PRIVATE LIMITED	Rule 11 of NCLT, 2016	22/06/2023	Paste Court Fee On Vakalatnama Only ,Restoration Not Mentioned In Index	Pawan
169	9/5/2023	Interlocutory Application (I.B.C)	710102042692023	COMPANY PETITION IB (IBC)/104(PB)2017	ROHIT SEHGAL VS ANIL KOHLI RP OF TIRUPATI INFRAPROJECTS PRIVATE LIMITED	Sec 60(5)	22/06/2023	Page No. Missing After Page No. 358. In Volume4 Index Please Correctly Mention Page Numbering of Annexure-J	Shashwat Anand
170	12/5/2023	Interlocutory Application (I.B.C)	710102043582023	COMPANY PETITION IB (IBC)/991(ND)2018	AASTHA SURGIMED LIMITED VS ANIL KOHLI RP OF TIRUPATI INFRAPROJECTS PRIVATE LIMITED	Sec 60(5)	22/06/2023	section wrong	ALOK KAUSHIK
171	11/5/2023	Interlocutory Application (I.B.C)	710102043122023	COMPANY PETITION IB (IBC)/1440(ND)2018	KWALITY LIMITED VS COMMERCIAL TAX DEPARTMENT	Sec 60(5)	22/06/2023	IRP details Not Added In Online Portal	Prakhyat Sharma

172	12/5/2023	Interlocutory Application (I.B.C)	710102043562023	COMPANY PETITION IB (IBC)/2661(ND)2019	PAWAN GARG VS COMMERCIAL TAX DEPARTMENT	Application under any other provisions- IBC	22/06/2023	page no.47-48 Hindi Translation Not Uploaded	PAWAN GARG
173	12/5/2023	Interlocutory Application (I.B.C)	710102043432023	COMPANY PETITION IB (IBC)/945(PB)2020	BANSAL DIAMONDS PRIVATE LIMITED REETESH KUMAR AGARWAL LIQUIDATOR VS COMMERCIAL TAX DEPARTMENT	Application under any other provisions- IBC	16/06/2023	due payment other section	ISWAR
174	11/5/2023	Interlocutory Application (I.B.C)	710102043152023	COMPANY PETITION IB (IBC)/460(ND)2021	ANISH AGARWAL VS YOGENDER GARG	Rule 11 of NCLT, 2016	22/06/2023	case type wrong list of date and events &&&&& synopsis missing	Sanjay Kumar Singh
175	15/05/2023	Restoration Application (IBC)	710102044192023	INTERLOCUTORY APPLICATION (I.B.C)/5599(PB)2022	MANISHA GUPTA VS UDAYRAJ PATWARDHAN (RESOLUTION PROFESSIONAL)	Application under any other provisions- IBC	22/06/2023	section wrong, Link Correct Main Case No. With IA, Page No. 2 Not Signed	DILIP
176	15/05/2023	Restoration Application (IBC)	710102044182023	INTERLOCUTORY APPLICATION (I.B.C)/5597(PB)2022	CHANDAR PRAKASH VS UDAYRAJ PATWARDHAN (RESOLUTION PROFESSIONAL)	Application under any other provisions- IBC	22/06/2023	section wrong according your pdf, Link Correct main Case No. With Application, Sign Missing On Page No.-2	DILIP
177	11/5/2023	Interlocutory Application (I.B.C)	710102043372023	COMPANY PETITION IB (IBC)/2115(ND)2019	DMI FINANCE PRIVATE LIMITED VS ABLOOM INFOTECH PRIVATE LIMITED	Sec 60(5)	22/06/2023	Please Add Both The Parties of Memo of Party In Online Portal	Manish
178	15/05/2023	Restoration Application (IBC)	710102044202023	INTERLOCUTORY APPLICATION (I.B.C)/5601(PB)2022	TIRPTI DEVI VS UDAYRAJ PATWARDHAN (RESOLUTION PROFESSIONAL)	Application under any other provisions- IBC	22/06/2023	section wrong according your pdf, Page No. 2 Not Signed and Link Correct Main Case No. With IA	DILIP
179	16/05/2023	Interlocutory Application (I.B.C)	710102044502023	COMPANY PETITION IB (IBC)/645(ND)2022	KISHORE BORA VS NAMAN BROADCASTINGS ANDTELECOMMUNICATIONS PRIVATE LIMITED.	Application under any other provisions- IBC	21/06/2023	Memo Of Parties Not Mentioned in index as well AS separate ALSO	REETESH
180	16/05/2023	Interlocutory Application (I.B.C)	710102044572023	COMPANY PETITION IB (IBC)/670(ND)2020	NORTH INDIA STEEL VS HIMS KAF SYSTEMS PRIVATE LIMITED	Rule 11 of NCLT, 2016	6/6/2023	affidavit back date, Section Wrong Choose any Other Provision IBC	Ajay

181	17/05/2023	Restoration Application (Companies Act)	710102044972023	COMPANY PETITION (COMPANIES ACT)/208(ND)2018	M/S PEREGRINE GUARDING PVT LTD VS HIMSKAF SYSTEMS PRIVATE LIMITED	Rule 48	15/06/2023	affidavit address mismatch of stamp paper Please Correct Section In Index as 48(2) and Technically Also Memo of Parties Missing	SHOBHAN MAHANTI
182	17/05/2023	Interlocutory Application (I.B.C)	710102044932023	COMPANY PETITION IB (IBC)/393(ND)2021	NILESH SHARMA VS HIMSKAF SYSTEMS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016 IBC	22/06/2023	Wrong Filing Contact To Registry Room No. 103 G/F	Aditi Sharma
183	17/05/2023	Interlocutory Application (I.B.C)	710102045282023	COMPANY PETITION IB (IBC)/1185(ND)2019	EMPLOYEES PROVIDENT FUND ORGANISATION VS SATELLITE CABLES PRIVATE LIMITED	Sec 60(5)	22/06/2023	case type wrong (Please Choose Intervention Petition) and Stamp Paper Also Not Attached with Affidavit	SAURABH
184	19/05/2023	Interlocutory Application (I.B.C)	710102045742023	COMPANY PETITION IB (IBC)/312(ND)2021	ICEBERG DEVELOPERS PVT LTD VS ICEBERG DEVELOPERS PVT LTD	Sec 60(5)	23/06/2023	memo party missing	Sidhartha
185	19/05/2023	Interlocutory Application (I.B.C)	710102045702023	COMPANY PETITION IB (IBC)/24(PB)2018	MR. RAM RATAN KANOONGO VS DILIP TRADING CO.	Sec 49(2)	23/06/2023	date and email id missing in index and prayer and memo party and page no.49-50,57, not clear page and date and mail id missing in vakalatnama	Khushboo Shah
186	23/05/2023	Interlocutory Application (I.B.C)	710102046432023	COMPANY PETITION IB (IBC)/233(ND)2022	DEVENDRA UMRA VS ATTAR SINGH	Sec 43(1) r/w Sec 44 (1)	9/6/2023	page no.93,102 not clear page	Devendra
187	22/05/2023	Interlocutory Application (I.B.C)	710102046302023	COMPANY PETITION IB (IBC)/1744(ND)2019	RAJNEESH NAGAR VS ATTAR SINGH	Sec 60(5)	22/06/2023	respondent detail missing online portal	KARAN MALHOTRA
188	10/5/2023	Interlocutory Application (I.B.C)	710102042742023	COMPANY PETITION IB (IBC)/499(ND)2021	M/S GLOBAL SERVICE VS ARABTEC CONSTRUCTIONS (INDIA) PRIVATE LIMITED	Rule 11 of NCLT, 2016	5/6/2023	stamp paper missing and separate application and section not mention in index	Pranay
189	23/05/2023	Interlocutory Application (I.B.C)	710102046632023	COMPANY PETITION IB (IBC)/11(ND)2021	ASSISTANT COMMISSIONER VS ARUNAVA SIKDAR	Sec 60(5)	22/06/2023	page no.17,50 not clear page page no.52 hindi page	Sushila
190	22/05/2023	Interlocutory Application (I.B.C)	710102046312023	COMPANY PETITION IB (IBC)/734(PB)2022	PAWAN K GOEL VS ARUNAVA SIKDAR	Rule 154 (1)	22/06/2023	counsel detail missing in vakalatnama and court fee missing in vakaltnama	Vipin

191	23/05/2023	Interlocutory Application (I.B.C)	710102046532023	COMPANY PETITION IB (IBC)/605(ND)2022	ASHISH SINGH VS RATNAGAR BANK LIMITED	Application under any other provisions- IBC	22/06/2023	section wrong according your pdf	Ashish
192	24/05/2023	Interlocutory Application (I.B.C)	710102047132023	COMPANY PETITION IB (IBC)/1083(PB)2018	JAI SHANKAR VS M/S. EDELWEISS ASSET RECONSTRUCTION COMPANY LTD.	Application under any other provisions- IBC	22/06/2023	section wrong according your pdf and mail id missing in index and prayer and respondent detail incomplete and 10rs. welfare missing and 1 rs court fee missing and true copy missing and 34,38-40,not clear page and counsel detail incomplete	Ranjeet Singh Chauhan
193	24/05/2023	Interlocutory Application (I.B.C)	710102046932023	COMPANY PETITION IB (IBC)/237(PB)2022	KUNWARPREET SINGH RESOLUTION PROFESSIONAL VS M/S. EDELWEISS ASSET RECONSTRUCTION COMPANY LTD.	Application under any other provisions- IBC	22/06/2023	section wrong and counsel detail missing in vakalatnama	Kunwarpreet Singh
194	24/05/2023	Interlocutory Application (I.B.C)	710102046892023	COMPANY PETITION IB (IBC)/923(PB)2018	DR. DAUD JUDAS MINJ & DR. MUKTA MALA MINJ VS TODAY HOMES NOIDA PVT LTD	Application under any other provisions- IBC	22/06/2023	memo of parties missing, section not mentioned in index and mail id missing in index and notary missing in stamp paper	AJIT SINGH
195	24/05/2023	Interlocutory Application (I.B.C)	710102046782023	COMPANY PETITION IB (IBC)/81(PB)2019	MR. POOJA BAHRY VS DEVRAJ SINGH	Sec 60(5)	22/06/2023	section not mention in index and mail id missing in index and prayer and application uploaded twice	Pooja Bahry
196	26/05/2023	Interlocutory Application (I.B.C)	710102048032023	COMPANY PETITION IB (IBC)/43(ND)2018	DHRUV GUPTA VS DINESH SOOD LIQUIDATOR	Rule 11 of NCLT, 2016	23/06/2023	Affidavit address mismatch from stamp paper annexure not true copy signed	Rajanish
197	25/05/2023	Interlocutory Application (I.B.C)	710102047482023	COMPANY PETITION IB (IBC)/556(ND)2020	VINITA VS UNION BANK OF INDIA	Sec 60(5)	22/06/2023	memo party incomplete counsel detail and mail id phone no. missing in index and prayer and	Divyanshu Walia

198	26/05/2023	Interlocutory Application (I.B.C)	710102047802023	COMPANY PETITION IB (IBC)/1152(ND)2019	RANJAN CHAKRABORTI VS NIRMALA DEVI GUPTA SOLE PROPRIETOR OF M/S SURENDRA STEEL SALES THROUGH HER POWER OF ATTORNEY MR. MUKESH GUPTA	Sec 60(5)	22/06/2023	affidavit address mismatch of stamp paper	ranjan
199	26/05/2023	Interlocutory Application (I.B.C)	710102047992023	COMPANY PETITION IB (IBC)/3042(ND)2019	SHIRAZ ALI VS ANIL TAYAL	Sec 60(5)	22/06/2023	all party petition and respondent detail missing online portal	Prachi Johri
200	25/05/2023	Interlocutory Application (I.B.C)	710102047462023	COMPANY PETITION IB (IBC)/233(ND)2022	DEVENDRA UMRAO VS ATTAR SINGH	Sec 66(1)	9/6/2023	Details of respondent No.2 Is Not Updated On Online Portal, Kindly Update it also and section wrong according your pdf please choose section any other provision in online portal	Devendra
201	26/05/2023	Interlocutory Application (I.B.C)	710102047722023	COMPANY PETITION IB (IBC)/48(PB)2020	KUMAR GAURAV VS CS VEKAS KUMAR GARG	Sec 60(5)	22/06/2023	page no.21-47 not clear pages and page no.62,64,68,70, hindi pages sign missing in application page and	SIDDHARTH TEWARI
202	27/05/2023	Interlocutory Application (I.B.C)	710102048292023	COMPANY PETITION IB (IBC)/812(ND)2021	RAKESH KUMAR JINDAL VS SHYAM SEHGAL	Sec 66(1)	23/06/2023	section wrong according your pdf	Rakesh Kumar Jindal
203	29/05/2023	Interlocutory Application (I.B.C)	710102048512023	COMPANY PETITION IB (IBC)/40(ND)2022	J.C. FLOWERS ASSET RECONSTRUCTION PRIVATE LIMITED VS BRINDA JAJOO	Sec 60(5)	23/06/2023	affidavit address mismatch of stamp paper	ANAND
204	29/05/2023	Interlocutory Application (I.B.C)	710102048652023	COMPANY PETITION IB (IBC)/645(ND)2022	KISHORE BORA VS NAMAN BROADCASTINGS ANDTELECOMMUNICATIONS PRIVATE LIMITED.	22(3)(b)	21/06/2023	Reetesh Kumar Agarawl details not mention on online portal	REETESH

205	29/05/2023	Interlocutory Application (I.B.C)	710102048462023	COMPANY PETITION IB (IBC)/1020(ND)2020	MUKESH KUMAR VS ICICI PRUDENTIAL VENTURE CAPITAL FUND REAL ESTATE SCHEME I REPRESENTED BY ITS INVESTMENT MANAGER ICICI PRUDENTIAL ASSET MANAGEMENT COMPANY LIMITED	Sec 60(5)	22/06/2023	section wrong according your pdf and stamp paper missing	Lokesh
206	30/05/2023	Restoration Application (IBC)	710102049022023	COMPANY PETITION IB (IBC)/263(ND)2023	AAR KAY INDUSTRIES (PROP. INDIAN SECURITIES LTD) VS JATALIA GLOBAL VENTURES LIMITED	Rule 11 of NCLT, 2016	21/06/2023	memo party missing and stamp paper and affidavit notary missing and date place missing and prayer missing	Pradeep Kumar
207	1/6/2023	Interlocutory Application (I.B.C)	710102049542023	COMPANY PETITION IB (IBC)/85(ND)2021	M/S PAWAN SECURITY SERVICES VS ANSAL LOTUS MELANGE PROJECTS PVT. LTD.	Sec 60(5)	5/6/2023	sign missing in application page and stamp paper and affidavit missing and page number missing after 122 page	Avinash Kr Lakhnupal
208	29/05/2023	Interlocutory Application (I.B.C)	710102048432023	COMPANY PETITION IB (IBC)/48(PB)2020	KAMLESH TRIPATHI VS JAIPURIA BUILDCON PVT. LTD	Sec 60(5)	14/06/2023	merge into one pdf and need to sign every page in application and stamp paper missing and page no.29-51 not clear page and court fee rs.1 missing in vakalatnama and page number missing after 61 page and true copy missing in annexure page	Manish kumar
209	1/6/2023	Interlocutory Application (I.B.C)	710102049622023	COMPANY PETITION IB (IBC)/505(ND)2022	A. VISWANADHA SARMA VS GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 60(5)	22/06/2023	need to applicant name change	Sumesh
210	31/05/2023	Interlocutory Application (I.B.C)	710102049182023	COMPANY PETITION IB (IBC)/813(ND)2021	AJIT KUMAR VS SANJAY KEJRIWAL & ORS.	Sec 30	12/6/2023	other respondent not added	Shivanshu Kumar

211	30/05/2023	Interlocutory Application (I.B.C)	710102049122023	COMPANY PETITION IB (IBC)/552(ND)2021	MOHIT GOYAL VS KSN BUILDCON PRIVATE LIMITED	Application under any other provisions- IBC	6/6/2023	Sign Missing after Index In VOL-2, and also In Memo of Parties	ADHISH SRIVASTAVA
212	31/05/2023	Interlocutory Application (I.B.C)	710102049412023	COMPANY PETITION IB (IBC)/645(ND)2022	KISHORE BORA VS NAMAN BROADCASTINGS ANDTELECOMMUNICATIONS PRIVATE LIMITED.	Application under any other provisions- IBC	21/06/2023	applicant detail not mention according to memo of parties on online portal	REETESH
213	1/6/2023	Interlocutory Application (I.B.C)	710102049642023	COMPANY PETITION IB (IBC)/247(PB)2023	EXOTIC BUILDCON PRIVATE LIMITED VS NAMAN BROADCASTINGS ANDTELECOMMUNICATIONS PRIVATE LIMITED.	Application under any other provisions- IBC	23/06/2023	Section mention in index	Swarnika Agarwal
214	1/6/2023	Company Application(Companies Act)	710102049572023	COMPANY PETITION (COMPANIES ACT)/138(ND)2011	MR KAMALJIT SACHDEVA VS NAMAN BROADCASTINGS ANDTELECOMMUNICATIONS PRIVATE LIMITED.	Sec 424 (3)	5/6/2023	section wrong according your pdf and memo party missing and rs,1 court fee missing and ticket not allowed mid on vakalatanama	Amarjit Singh
215	25/05/2023	Interlocutory Application (I.B.C)	710102047432023	COMPANY PETITION IB (IBC)/882(ND)2020	SH.GAURAV GUPTA VS LOGIX INFRA TECH PVT LTD	Sec 60(5)	22/06/2023	Paging missing on index, sign missing on all pages of application, stamp paper required, pdf not clear of annexure &&&&a mp;mp;mp; pagination not done on annexure, court fess and advocate fess not paste on vakalatnama and case type wrong	Prateek Arora
216	1/6/2023	Restoration Application (Companies Act)	710102049752023	COMPANY PETITION (COMPANIES ACT)/06(ND)2019	SH MUNEESH BAJAJ VS M/S DIVINE INFRA CON (P) LTD	Sec. 73(4)	5/6/2023	memo party missing and section wrong according your pdf and sign missing in application page and true copy missing	Jugal
217	2/6/2023	Interlocutory Application (I.B.C)	710102050032023	COMPANY PETITION IB (IBC)/280(ND)2020	SANJAY CHOPRA VS M/S DIVINE INFRA CON (P) LTD	Application under any other provisions- IBC	5/6/2023	application not upload	ADVOCATE GAUTAM SINGHAL

218	1/6/2023	Interlocutory Application (I.B.C)	710102049712023	COMPANY PETITION IB (IBC)/285(ND)2021	DEEPMALA GUPTA AND NAVEEN KUMAR SRIVASTAVA VS EMAAR INDIA LIMITED	Application under any other provisions- IBC	23/06/2023	respondent detail incomplete PLEASE add separately and affidavit missing of delhi	LOKESH
219	2/6/2023	Interlocutory Application (I.B.C)	710102050052023	COMPANY PETITION IB (IBC)/754(ND)2021	AJAY GUPTA RESOLUTION PROFESSIONAL VS EMAAR INDIA LIMITED	Sec 60(5)	23/06/2023	affidavit back date	MILAN
220	1/6/2023	Interlocutory Application (I.B.C)	710102049702023	COMPANY PETITION IB (IBC)/637(ND)2022	ACRES BUILDWELL PRIVATE LIMITED VS SPICEJET LIMITED	Application under any other provisions- IBC	5/6/2023	section not mention in index and memo party missing	Mohit
221	2/6/2023	Interlocutory Application (I.B.C)	710102049852023	COMPANY PETITION IB (IBC)/2574(ND)2019	BRIJ NANDAN KALRA VS SPICEJET LIMITED	Sec 54(1)	23/06/2023	missing memo of parties, section on index, stamp paper, affidavit	BRIJ
222	5/6/2023	Miscellaneous Application (IBC)	710102050472023	COMPANY PETITION IB (IBC)/1913(ND)2019	NAVNEET GUPTA VS INDIAN BANK	Rule 11 of NCLT, 2016	6/6/2023	case type wrong on online portal, scetion not mention on index, sub index missing on frst pdf	manuj nagrath
223	2/6/2023	Interlocutory Application (I.B.C)	710102050062023	COMPANY PETITION IB (IBC)/810(ND)2021	AJAY GUPTA RESOLUTION PROFESSIONAL VS INDIAN BANK	Application under any other provisions- IBC	14/06/2023	Wrong Section Chosen Please Select 60(5) IRP Details Not Mentioned In Memo of Parties as Applicant	MILAN
224	5/6/2023	Interlocutory Application (I.B.C)	710102050402023	COMPANY PETITION IB (IBC)/995(ND)2018	AMRITA YADAV VS ANIL KUMAR MATA	Sec 60(5)	8/6/2023	all party detail fill online portal and and respondent detail incomplete Page No. 32 Wrongly Written as 23	animesh Rastogi
225	3/6/2023	Interlocutory Application (I.B.C)	710102050212023	COMPANY PETITION IB (IBC)/2849(ND)2019	BINDAL PAPER MILLS LIMITED VS PEBBLES PROLEASE PRIVATE LIMITED RP	Application under any other provisions- IBC	7/6/2023	section wrong and incomplete file	NEERAJ KUMAR JAIN
226	3/6/2023	Interlocutory Application (I.B.C)	710102050132023	COMPANY PETITION IB (IBC)/777(ND)2022	KHUSHVINDER SINGHAL VS PEBBLES PROLEASE PRIVATE LIMITED RP	Rule 11 of NCLT, 2016	6/6/2023	section wrong according your pdf and page no.11-12 not clear page	Kanika
227	2/6/2023	Interlocutory Application (I.B.C)	710102050072023	COMPANY PETITION IB (IBC)/170(ND)2023	OMKARA ASSETS RECONSTRUCTION PRIVATELIMITED VS VIDHATA METAL PRIVATE LIMITED	Rule 11 of NCLT, 2016	6/6/2023	proof service	Mr. Lzafeer Ahmad

228	1/6/2023	Interlocutory Application (I.B.C)	710102049732023	COMPANY PETITION IB (IBC)/496(ND)2018	SHALABH ARAN VS MAPLE REALCON PVT LTD	Sec 60(5)	23/06/2023	NEED TO ADD CORRECT RESPONDENT DETAIL AND SIGN, TRUE COPY MENDATORY IN ALL PAGES PDF NOT CLEAR	Rajinder
229	3/6/2023	Interlocutory Application (I.B.C)	710102050222023	COMPANY PETITION IB (IBC)/300(PB)2020	RAMIT GARG VS SARE GURUGRAM PVT LTD	Sec 60(5)	7/6/2023	Page-19 19a not clear	ABHISHEK SETHI
230	3/6/2023	Interlocutory Application (I.B.C)	710102050122023	COMPANY PETITION IB (IBC)/194(PB)2023	RAJENDER KUMAR JAIN VS SARE GURUGRAM PVT LTD	Rule 11 of NCLT, 2016	8/6/2023	section wrong according your pdf and 39-40 not clear page	Kanika
231	3/6/2023	Interlocutory Application (I.B.C)	710102050282023	COMPANY PETITION IB (IBC)/236(ND)2021	BELGOTEX INDIA PVT. LTD. VS PUNEET INDIA PVT. LTD.	Rule 11 of NCLT, 2016	8/6/2023	section not mention in index	komal Mundhra
232	6/6/2023	Interlocutory Application (I.B.C)	710102050922023	COMPANY PETITION IB (IBC)/1529(ND)2019	SHASHI JAIN VS PRABHAKAR KUMAR	Any other provision - Govt body	6/6/2023	section wrong	NISHTHA JAIN
233	6/6/2023	Interlocutory Application (I.B.C)	710102051042023	COMPANY PETITION IB (IBC)/1781(ND)2018	INDU KUMAR AND ORS VS SAHA INFRATECH PRIVATE LTD	Application under any other provisions- IBC	7/6/2023	affidavit back date and memo party missing	Amulya Dhingra
234	5/6/2023	Interlocutory Application (I.B.C)	710102050722023	COMPANY PETITION IB (IBC)/179(ND)2019	BHOOPESH GUPTA VS SAHA INFRATECH PRIVATE LTD	Regulation 44(2), Liquidation process Regulation, 2016	7/6/2023	RESPONDENT DETAIL NOT MENTION IN PORTAL	VISHAL
235	5/6/2023	Interlocutory Application (I.B.C)	710102050732023	COMPANY PETITION IB (IBC)/2646(ND)2019	MR. PARVEEN KUMAR JAM INTERIM RESOLUTION PROFESSIONAL OF SN CINEMA ADVERTISING PRIVATE LIMITED VS SUDHANSHU SRIVASTAVA	19(2)	14/06/2023	all respondent detail not fill online portal	Vishal
236	5/6/2023	Restoration Application (Companies Act)	710102050742023	COMPANY PETITION (COMPANIES ACT)/163(ND)2018	M/S. JAINA PROPERTIES FINANCE LTD. VS UNION OF INDIA	Rule 48	8/6/2023	section wrong and all party detail missing online portal	Adesh
237	6/6/2023	Interlocutory Application (I.B.C)	710102051062023	COMPANY PETITION IB (IBC)/708(ND)2021	MOHIT GOYAL VS RISHABH BUILDWELL PRIVATE LIMITED	Application under any other provisions- IBC	8/6/2023	page no.82,88-89,92, not clear page	Arjun Maheshwari
238	7/6/2023	Interlocutory Application (I.B.C)	710102051162023	COMPANY PETITION IB (IBC)/2607(PB)2019	DURGA DAS AGRAWAL VS RISHABH BUILDWELL PRIVATE LIMITED	Sec 60(5)	9/6/2023	welfare and court fee missing	Shivam Gautam

239	5/6/2023	Restoration Application (IBC)	710102050662023	COMPANY PETITION IB (IBC)/681(ND)2021	LEO TIMBER PRIVATE LIMITED VS RISHABH BUILDWELL PRIVATE LIMITED	Rule 11 of NCLT, 2016	8/6/2023	memo party missing and section not mention in index and sign missing in application page and true copy missing	Anurag
240	6/6/2023	Interlocutory Application (I.B.C)	710102051022023	COMPANY PETITION IB (IBC)/1164(ND)2019	PUNJABI ACCESSORIEZZ PVT. LTD. VS KREDO BEAUTY PVT. LTD.	Application under any other provisions- IBC	8/6/2023	page no.37-60 not clear page and affidavit missing and irp detail not fill online portal	MUKESH
241	6/6/2023	Interlocutory Application (I.B.C)	710102050972023	COMPANY PETITION IB (IBC)/720(ND)2021	HARISH KUMAR GUPTA VS KAPIL EXPORTS PVT LTD	Sec 60(5)	8/6/2023	all respondent detail missing online portal	MUKESH
242	6/6/2023	Interlocutory Application (I.B.C)	710102051082023	COMPANY PETITION IB (IBC)/708(ND)2021	MOHIT GOYAL VS RISHABH BUILDWELL PRIVATE LIMITED	Application under any other provisions- IBC	8/6/2023	page no.80,86-90, not clear page and section wrong	Arjun Maheshwari
243	6/6/2023	Interlocutory Application (I.B.C)	710102050942023	COMPANY PETITION IB (IBC)/882(ND)2020	MR. SUNIL SETHI VS ATUL MITTAL	Sec 60(5)	9/6/2023	memo party missing and page no.637-639,667-669, hindi page	Zorawar
244	7/6/2023	Interlocutory Application (I.B.C)	710102051202023	COMPANY PETITION IB (IBC)/24(PB)2018	MR. RAM RATAN KANOONGO VS LACCHU RAM AGGARWAL AND CO THROUGH PROPRIETOR	Sec 49(2)	9/6/2023	page no.82-83,90-91,93-94 not clear page and page number not mention in index	Khushboo Shah
245	6/6/2023	Interlocutory Application (I.B.C)	710102050932023	COMPANY PETITION IB (IBC)/375(PB)2018	NEHA MEHRA THROUGH VANI RATHEE VS M/S ABW INFRASTRUCTURE LTD	Sec 60(5)	12/6/2023	page no.45-47,55-56,58,69 not clear page and welfare and court fee missing and all petition detail not fill online portal	Anjali Tiwari
246	6/6/2023	Restoration Application (Companies Act)	710102050952023	COMPANY PETITION (COMPANIES ACT)/33(ND)2015	RAJESH SOOD VS GARH GANGA RETREAT PRIVATELIMITED	Rule 11 of NCLT	7/6/2023	PLEASE FILL CORRECTLY PARTY NAME	CHANDRA
247	2/6/2023	Interlocutory Application (I.B.C)	710102049842023	COMPANY PETITION IB (IBC)/943(PB)2020	RESOLUTION PROFESSIONAL OF WORLDS WINDOW INFRASTRUCTURE AND LOGISTICS PRIVATE LIMITED VS GARH GANGA RETREAT PRIVATELIMITED	Sec 30	8/6/2023	true copy missing in annexure page	KUNAL

248	3/6/2023	Interlocutory Application (I.B.C)	710102050302023	COMPANY PETITION IB (IBC)/113(ND)2021	RAJESH RAMNANI - RESOLUTION PROFESSIONAL VS CHARANJIV CHARITABLE TRUST	Sec 43(1) r/w Sec 44 (1)	8/6/2023	page no.26,56-57 cut page	Shivanshu Kumar
249	5/6/2023	Interlocutory Application (I.B.C)	710102050712023	COMPANY PETITION IB (IBC)/882(ND)2020	INDERJIT VINAYAK VS RESOLUTION PROFESSIONAL	Sec 60(5)	8/6/2023	page no.40-42,48,51, not clear page and 65,75,79,81, cut page and	Vaibhav
250	6/6/2023	Interlocutory Application (I.B.C)	710102050862023	COMPANY PETITION IB (IBC)/708(ND)2021	MOHIT GOYAL VS SANJEEV JAIN	Application under any other provisions- IBC	8/6/2023	page no.80,86-87, not clear page and section wrong	Arjun Maheshwari
251	8/6/2023	Company Application(Companies Act)	710102051652023	COMPANY PETITION (COMPANIES ACT)/1(ND)2022	HATAM SINGH VS I.S.P. CONSTRUCTION PRIVATE LIMITED	Rule 11 of NCLT	9/6/2023	Page-25,27,29,31,33,35 is Cut, Page -37 Not Clear	komal Mundhra
252	8/6/2023	Company Application(Companies Act)	710102051672023	COMPANY PETITION (COMPANIES ACT)/1(ND)2022	HATAM SINGH VS I.S.P. CONSTRUCTION PRIVATE LIMITED	Rule 11 of NCLT	8/6/2023	Page-25,27,29,31,33,35 are Cut, 37 not Clear	komal Mundhra
253	7/6/2023	Interlocutory Application (I.B.C)	710102051362023	COMPANY PETITION IB (IBC)/708(ND)2021	MOHIT GOYAL VS S&P INFRASTRUCTURE	Application under any other provisions- IBC	8/6/2023	page no.79,85-89, not clear page and section wrong according your pdf	Arjun Maheshwari
254	8/6/2023	Interlocutory Application (I.B.C)	710102051772023	COMPANY PETITION IB (IBC)/708(ND)2021	MOHIT GOYAL VS HOTEL BANJARA LIMITED	Application under any other provisions- IBC	12/6/2023	page no.79,85-87,89 not clear page and section wrong	Arjun Maheshwari
255	7/6/2023	Interlocutory Application (I.B.C)	710102051322023	COMPANY PETITION IB (IBC)/174(ND)2021	SANJAY GARG VS PAVAN SACHDEVA	Application under any other provisions- IBC	9/6/2023	section wrong according your pdf please choose Application under any other provisions- IBC and page no,63,75-76, not clear page	KARAN
256	7/6/2023	Interlocutory Application (I.B.C)	710102051352023	COMPANY PETITION IB (IBC)/1005(ND)2018	LIQUIDATOR OF M/S. A.M/ VINYL PRIVATE LIMITED VS MR. ASHOK CHOPRA	Sec 60(5)	9/6/2023	sign missing in application page and stamp paper missing and welfare and court fee missing and true copy missing	Dhrupad
257	8/6/2023	Interlocutory Application (I.B.C)	710102051482023	COMPANY PETITION IB (IBC)/1005(ND)2018	LIQUIDATOR OF M/S. A.M/ VINYL PRIVATE LIMITED VS MR. HIMANSHU CHOPRA	Sec 60(5)	9/6/2023	need to sign application page and stamp paper missing	Dhrupad

258	8/6/2023	Interlocutory Application (I.B.C)	710102051762023	COMPANY PETITION IB (IBC)/1529(ND)2019	SONALI R. KIMSEN VS PRABHAKAR KUMAR	Sec 60(5)	9/6/2023	page no.10,14,17 not clear page and address missing in affidavit and section wrong and due payment other section a and sign missing in application page and true copy missing	Rajiv Malik
259	8/6/2023	Cross Application (IBC)	710102051782023	COMPANY PETITION IB (IBC)/923(PB)2018	SUNIL HANDA AND ORS VS PRABHAKAR KUMAR	Sec 60(5)	13/06/2023	page no.21-22,32-33,38,42,44, not clear page and court fee missing and ticket not allowed mid on vakalatnama and case type wrong and memo party missing	Akhilak
260	8/6/2023	Interlocutory Application (I.B.C)	710102051582023	COMPANY PETITION IB (IBC)/199(ND)2022	YOGESH KUMAR VS SANYAM GOEL	Sec 60(5)	9/6/2023	ticket not allowed mid on vakalatanama and 1 rs. court fee missing and affidavit address mismatch of stamp paper	Vishal Chauhan
261	8/6/2023	Interlocutory Application (I.B.C)	710102051862023	COMPANY PETITION IB (IBC)/307(ND)2019	M/S OM RETAIL VS FRANCO LEONE LIMITED	Sec 42	9/6/2023	page no.2-11 cut page and stamp paper missing and page no.29-64 not clear page and welfare and court fee missing and memo party missing and section not mention in index and section wrong	RUPESH
262	8/6/2023	Restoration Application (IBC)	710102051792023	COMPANY PETITION IB (IBC)/64(PB)2017	NIRAJ DUBEY VS FRANCO LEONE LIMITED	Sec 60(5)	9/6/2023	all party in memo party should be on online portal and applicant sign missing in prayer	Niraj Dubey
263	8/6/2023	Interlocutory Application (I.B.C)	710102051642023	COMPANY PETITION IB (IBC)/882(ND)2020	NACHIKETA GUPTA VS ATUL MITTAL	Rule 11 of NCLT, 2016	9/6/2023	section wrong according your pdf and and all party petition and respondent detail fill online portal	ANURAG

264	8/6/2023	Interlocutory Application (I.B.C)	710102051622023	COMPANY PETITION IB (IBC)/48(PB)2020	RAHUL AWASTHI VS JAIPURIA BUILDCON PVT. LTD	Sec 60(5)	12/6/2023	sign missing in application page and counsel detail missing in prayer and true copy missing and court fee missing in vakalatnama	DR. ASHUTOSH
265	8/6/2023	Interlocutory Application (I.B.C)	710102051722023	COMPANY PETITION IB (IBC)/923(PB)2018	SUNIL HANDA AND ORS VS SUREKHA BHANDARI	Sec 60(5)	12/6/2023	memo party missing and section wrong according your pdf and page no.25,41,45,47,60, not clear page and	Akhilak
266	8/6/2023	Interlocutory Application (I.B.C)	710102051822023	COMPANY PETITION IB (IBC)/923(PB)2018	KAMAL AGARWAL VS SUREKHA BHANDARI	Application under any other provisions- IBC	12/6/2023	wrong file please choose location kolkata	KAMAL AGARWAL
267	8/6/2023	Interlocutory Application (I.B.C)	710102051592023	COMPANY PETITION IB (IBC)/199(ND)2022	YOGESH KUMAR VS SANYAM GOEL	Sec 60(5)	12/6/2023	affidavit address mismatch of stamp paper and court fee missing and ticket not allowed mid on vakalatnama	Vishal Chauhan
268	5/6/2023	Interlocutory Application (I.B.C)	710102050642023	COMPANY PETITION IB (IBC)/654(PB)2019	TOYOTA FINANCIAL SERVICES INDIAT LIMITED VS MR. VIVEK KUMAR RESOLUTION PROFESSIONAL	Sec 60(5)	12/6/2023	page number missing after 10 page and notary missing e-stamp paper and affidavit back date and page no.189 not clear page and true copy missing in annexure page	RAJESH
269	9/6/2023	Interlocutory Application (I.B.C)	710102051892023	COMPANY PETITION IB (IBC)/223(ND)2022	PAX HOMES LLP VS RAKESH KUMAR JINDAL	Sec 60(5)	12/6/2023	Pages nos. 31,32,33 65 to 118 or 120,121 found in Hindi or Marathi plz submit translate copy 2.pages 119 to186 205 to 239 not true copy signed	Amir

270	8/6/2023	Interlocutory Application (I.B.C)	710102051742023	COMPANY PETITION IB (IBC)/113(ND)2021	BHUPENDRA DATT JOSHI VS ANSAL URBAN CONDOMINIUMS PVT. LTD.	Sec 60(5)	12/6/2023	section wrong according your case type list of date and brief synopsis missed please fill all party in poratl from memo party, need to sign on every pages in application stamp paper missed Pg-131,137,142,143,151, 152,153 to 165,167 to 186,188, 189, 193 to 195, 198 to 205,378,not clear court fee and welfare on content not allowed on vakalatnama need to true copy sign missed on every pages	sushant dogra
271	8/6/2023	Restoration Application (Companies Act)	710102051812023	COMPANY PETITION (COMPANIES ACT)/113(PB)2021	AMANDA DESIREE BROWN VS WMW	Rule 11 of NCLT	12/6/2023	page no.11-19 not clear page and all party petition and respondent detail fill online portal and affidavit address mismatch of stamp paper	Rajiv Bakshi
272	8/6/2023	Interlocutory Application (I.B.C)	710102051492023	COMPANY PETITION IB (IBC)/809(ND)2021	RP SUNIL KUMAR AGRAWAL VS WMW	Application under any other provisions- IBC	12/6/2023	page no.49-50 not clear page	SUNIL KUMAR AGRAWAL
273	8/6/2023	Restoration Application (IBC)	710102051882023	COMPANY PETITION IB (IBC)/943(PB)2020	MADHAV AGARWAL VS MANISH AGARWAL	Application under any other provisions- IBC	12/6/2023	section wrong according your pdf	KARAN
274	8/6/2023	Interlocutory Application (I.B.C)	710102051662023	COMPANY PETITION IB (IBC)/48(PB)2020	SUDHIR MAHAJAN VS JAIPURIA BUILDCON PVT. LTD.	Sec 60(5)	12/6/2023	respondent detail not fill online portal and sign missing in application page and counsel detail missing in prayer and page no.47-48 not clear page and court fee 1rs. missing and true copy missing	DR. ASHUTOSH

275	9/6/2023	Interlocutory Application (I.B.C)	710102051932023	COMPANY PETITION IB (IBC)/694(PB)2018	JOINT COMMISSIONER OF COMMERCIAL TAX & GST VS HARISH TANEJA	Any other provision - Govt body	13/06/2023	please remove page before index and section wrong and date missing in index and contact to registry and file incomplete	Anand
276	7/6/2023	Interlocutory Application (I.B.C)	710102051422023	COMPANY PETITION IB (IBC)/1005(ND)2018	LIQUIDATOR OF M/S. A.M/ VINYL PRIVATE LIMITED VS MR. ASHOK CHOPRA	Sec 60(5)	12/6/2023	Stamp paper required, true copy signed missing on annexure, court fees or advocate welfare fees tickets missing on vakalatnama, page no 3 to 8 not signed.	Dhrupad
277	7/6/2023	Company Appeal (IBC)	710102051342023	COMPANY PETITION IB (IBC)/332(ND)2019	EMPLOYEE PROVIDENT FUND ORGANISATION VS MR. KAMAL AGARWAL	Sec 42	12/6/2023	Pg-31 ,32 cut Pg-61 not clear welfare missed in vakalatnama	Brijesh Kumar Tamber
278	7/6/2023	Interlocutory Application (I.B.C)	710102051372023	COMPANY PETITION IB (IBC)/739(ND)2021	SIEMENS FINANCIAL SERVICES PRIVATE LIMITED VS VARUN JAJOO PERSONAL GUARANTOR & DIRECTOR OF EMKAY AUTOMOBILE INDUSTRIES LIMITED	Application under any other provisions- IBC	21/06/2023	double page numbering and RP detail not fill online portal	Azeem A. Dost
279	11/6/2023	Interlocutory Application (I.B.C)	710102052412023	COMPANY PETITION IB (IBC)/138(ND)2020	PRABHAT JAIN LIQUIDATOR OF NARMADA CEREAL PRIVATE LIMITED VS ARUN MITTAL	Sec 66(1)	12/6/2023	section wrong according your pdf please choose section any other provision and ib not mention in main case please everywhere ib mention in main case	ISWAR
280	11/6/2023	Company Application(Companies Act)	710102052362023	COMPANY PETITION (COMPANIES ACT)/126(PB)2019	MANJEET SINGH BASI & ANR VS CONTINENTAL CONSTRUCTION LTD ?S	Application under any other provisions	12/6/2023	wrong main case link	aaryan sharma
281	8/6/2023	Interlocutory Application (I.B.C)	710102051832023	COMPANY PETITION IB (IBC)/461(PB)2017	SHILPI CABLES PRIVATE LIMITED VS CONTINENTAL CONSTRUCTION LTD ?S	Regulation 44(2), Liquidation process Regulation, 2016	12/6/2023	PLEASE ADD PETITIONER PROPERLY	SUKHDEV MADNANI

282	9/6/2023	Interlocutory Application (I.B.C)	710102052082023	COMPANY PETITION IB (IBC)/1731(ND)2019	TOYOTA FINANCIAL SERVICES INDIAT LIMITED VS SURESH KUMAR JAIN	Sec 60(5)	12/6/2023	page number missing after 7 page and notary missing e-stamp paper and affidavit back date and page no.22-33 not clear page and page number missing after 42 page and true copy missing in annexure page	RAJESH
283	9/6/2023	Interlocutory Application (I.B.C)	710102052002023	COMPANY PETITION IB (IBC)/646(PB)2021	LAKSHYA GLOBAL LOGISTICS PRIVATE LIMITED VS GRAND VENEZIA COMMERCIAL TOWERS PRIVATE LIMITED & ANR.	Application under any other provisions- IBC	13/06/2023	respondent stamp paper supporting affidavit missing and affidavit address mismatch of stamp paper and counsel detail missing in prayer	Niharika Gupta
284	9/6/2023	Interlocutory Application (I.B.C)	710102051972023	COMPANY PETITION IB (IBC)/1088(PB)2020	MR. PARDEEP KUMAR SETHI VS GRAND VENEZIA COMMERCIAL TOWERS PRIVATE LIMITED & ANR.	Sec 60(5)	12/6/2023	true copy not signed on annexures	Khushboo Shah
285	9/6/2023	Interlocutory Application (I.B.C)	710102052062023	COMPANY PETITION IB (IBC)/2454(ND)2019	RAVI BANSAL VS GRAND VENEZIA COMMERCIAL TOWERS PRIVATE LIMITED & ANR.	Sec 43(1) r/w Sec 44 (1)	13/06/2023	page no.86-90,100-103, not clear page and true copy missing and double page numbering and respondent detail missing online portal	MOHIT NANDWANI
286	9/6/2023	Interlocutory Application (I.B.C)	710102052052023	COMPANY PETITION IB (IBC)/132(PB)2017	MR. SANJAY GUPTA LIQUIDATOR SAMTEL COLOR LTD VS GRAND VENEZIA COMMERCIAL TOWERS PRIVATE LIMITED & ANR.	Application under any other provisions- IBC	13/06/2023	page numbering missing in index and date missing and sign missing and sing missing in application page and and file incomplete and contact to registry	Dhananjaya Sud
287	9/6/2023	Interlocutory Application (I.B.C)	710102052112023	COMPANY PETITION IB (IBC)/401(ND)2017	DEEPAK KHANNA VS EARTH INFRASTRUCTURES LTD.	Application under any other provisions- IBC	13/06/2023	applicant detail missing online portal and page no.6 not clear page	Richa

288	9/6/2023	Interlocutory Application (I.B.C)	710102051992023	COMPANY PETITION IB (IBC)/646(PB)2021	SK JAIN VS GRAND VENEZIA COMMERCIAL TOWERS PRIVATE LIMITED & ANR.	Application under any other provisions- IBC	13/06/2023	respondent counsel detail missing in index and respondent stamp paper supporting affidavit missing and page no.11,13,21 not clear page	Niharika Gupta
289	10/6/2023	Interlocutory Application (I.B.C)	710102052232023	COMPANY PETITION IB (IBC)/217(ND)2023	J.C. FLOWERS ASSET RECONSTRUCTION PRIVATE LIMITED VS KAILASH CHAND JAIN THROUGH RESOLUTION PROFESSIONAL SUNIL PRAKASH SHARMA	Sec 60(5)	13/06/2023	ib not mention in main case and respondent detail not fill online portal and 1 rs. court fee missing	ANAND
290	12/6/2023	Interlocutory Application (I.B.C)	710102052662023	COMPANY PETITION IB (IBC)/1744(ND)2019	RAJNEESH NAGAR VS DEBASHISH NANDA	Sec 60(5),Rule 11 of NCLT, 2016	13/06/2023	respondent detail not fill on online portal and page no.12-14,23 cut page and 15-20 page not clear	SHIKHAR GARG
291	10/6/2023	Interlocutory Application (I.B.C)	710102052322023	COMPANY PETITION IB (IBC)/440(ND)2021	RAVEESHA REALCOM PRIVATE LIMITED VS LOGIX INFRATECH PRIVATE LIMITED THROUGH INTERIM RESOLUTION PROFESSIONAL MR MANOHAR LAL VIJ	Sec 60(5)	13/06/2023	page 17 19 21 23 25 27 cut NEED TO SIGN EVERY PAGES	Joel
292	12/6/2023	Interlocutory Application (I.B.C)	710102052532023	COMPANY PETITION IB (IBC)/25(PB)2018	M/S. ESSAR POWER JHARKHAND LIMITED VS ICICI BANK LIMITED	Sec 60(5)	13/06/2023	Please add Liquidator Name as Applicant In Online Portal Proof Of Service Page No. wrongly Mentioned In Index	Sanampreet
293	10/6/2023	Interlocutory Application (I.B.C)	710102052192023	COMPANY PETITION IB (IBC)/214(ND)2023	J.C. FLOWERS ASSET RECONSTRUCTION PRIVATE LIMITED VS SURESH KUMAR JAIN THROUGH RESOLUTION PROFESSIONAL SUNIL PRAKASH SHARMA	Sec 60(5)	13/06/2023	ib not mention in main case and respondent detail not fill online portal and date missing in index and court fee 1rs. missing	ANAND

294	10/6/2023	Interlocutory Application (I.B.C)	710102052202023	COMPANY PETITION IB (IBC)/215(ND)2023	J.C. FLOWERS ASSET RECONSTRUCTION PRIVATE LIMITED VS RANI JAIN THROUGH RESOLUTION PROFESSIONAL SUNIL PRAKASH SHARMA	Sec 60(5)	13/06/2023	ib not mention in main case and date missing in index and prayer and respondent detail not fill online portal and court fee 1 rs. missing	ANAND
295	10/6/2023	Interlocutory Application (I.B.C)	710102052302023	COMPANY PETITION IB (IBC)/440(ND)2021	INDERJEET ARORA AND SONS HUF VS LOGIX INFRATECH PRIVATE LIMITED THROUGH INTERIM RESOLUTION PROFESSIONAL MR MANOHAR LAL VIJ	Sec 60(5)	13/06/2023	page no, 19,23,25,27, cut page and applicant name should be on top in memo party and all party's applicant name and respondent detail fill online portal	Joel
296	10/6/2023	Interlocutory Application (I.B.C)	710102052182023	COMPANY PETITION IB (IBC)/216(ND)2023	J.C. FLOWERS ASSET RECONSTRUCTION PRIVATE LIMITED VS ANURADHA JAIN	Sec 60(5)	13/06/2023	respondent detail not fill online portal and date missing in index and ib not mention in main case and date missing in prayer	ANAND
297	10/6/2023	Interlocutory Application (I.B.C)	710102052352023	COMPANY PETITION IB (IBC)/440(ND)2021	SHEIKH IMRAN VS LOGIX CITY DEVELOPERS PRIVATE LIMITED	Sec 60(5)	13/06/2023	applicant name should be on top in memo party and all party's applicant name and respondent detail fill online portal	Joel
298	11/6/2023	Interlocutory Application (I.B.C)	710102052452023	COMPANY PETITION IB (IBC)/1896(ND)2019	ABDUL HAMEED VS SUNIL KUMAR AGARWAL	Sec 60(5)	14/06/2023	Paging missing on index or wrong with annexures, Sign missing on index or memo of parties, sign missing on all pages of application, Stamp paper Required, Date of affidavit not mention or readable, true copy signed missing on annexures, court fees or advocatre welfare fees tickets missing on vakalatnama	Saket
299	10/6/2023	Interlocutory Application (I.B.C)	710102052242023	COMPANY PETITION IB (IBC)/342(ND)2017	MOHIT CHAWLA VS SUNIL KUMAR AGARWAL	Sec 54(1)	13/06/2023	main case wrong	PULKIT GOYAL

300	12/6/2023	Interlocutory Application (I.B.C)	710102052502023	COMPANY PETITION IB (IBC)/2503(ND)2019	DURGA DAS AGRAWAL VS BANKEY BIHARI GOYAL	Sec 43(1) r/w Sec 44 (1)	14/06/2023	Court fees advocates welfare fees tickets missing on vakalatnama	Shivam Gautam
301	12/6/2023	Interlocutory Application (I.B.C)	710102052582023	COMPANY PETITION IB (IBC)/646(PB)2021	AWADHESH CHANDRA OJHA VS GRAND VENEZIA COMMERCIAL TOWERS PRIVATE LIMITED & ANR.	Application under any other provisions- IBC	14/06/2023	All Respondents details fill according to memo of parties on online portal, pages not true copy sign 9 to 17, 22 to 27, 29	Gaurav
302	13/06/2023	Miscellaneous Application (IBC)	710102052762023	COMPANY PETITION IB (IBC)/236(ND)2020	PANKAJ NARANG VS GRAND VENEZIA COMMERCIAL TOWERS PRIVATE LIMITED & ANR.	Rule 11 of NCLT, 2016	14/06/2023	Sign mandatory on every page on report, section mention on index	PANKAJ NARANG
303	13/06/2023	Interlocutory Application (I.B.C)	710102052752023	COMPANY PETITION IB (IBC)/2095(ND)2019	MUKESH GUPTA LIQUIDATOR VS GRAND VENEZIA COMMERCIAL TOWERS PRIVATE LIMITED & ANR.	Application under any other provisions- IBC	14/06/2023	Sign mandatory on every page of report, pagination missing on annexures or not according to index , every page of annexures true copy signed	ABHISHEK
304	13/06/2023	Interlocutory Application (I.B.C)	710102052772023	COMPANY PETITION IB (IBC)/1248(PB)2018	ASHMEET SINGH BHATIA VS M/S GRANITE GATE PROPERTIES PVT LTD	Sec 60(5)	14/06/2023	page 168 199 221 241 266 267 297 306 330 341 342 343 348 350 351 355 373 374 382 389 399 440 502 not readable.	SHASHWAT TRIPATHI
305	12/6/2023	Interlocutory Application (I.B.C)	710102052602023	COMPANY PETITION IB (IBC)/269(ND)2020	MUKESH KUMAR VS FUTURE POWER TECHNOLOGIES PRIVATE LIMITED	Rule 11 of NCLT, 2016	15/06/2023	Please Add All Parties of Memo of Parties on Online Portal	RAMESH
306	12/6/2023	Interlocutory Application (I.B.C)	710102052552023	COMPANY PETITION IB (IBC)/1768(ND)2018	SUNIL KUMAR JAIN VS H.S. OBEROI BUILDTECH PRIVATE LIMITED	Rule 11 of NCLT, 2016	23/06/2023	all respondent entry missing	MITAL AND MITAL
307	9/6/2023	Interlocutory Application (I.B.C)	710102051982023	COMPANY PETITION IB (IBC)/646(PB)2021	KRITI BUILDTECH PRIVATE LIMITED VS GRAND VENEZIA COMMERCIAL TOWERS PRIVATE LIMITED & ANR.	Application under any other provisions- IBC	13/06/2023	page no.12 not clear page and respondent stamp paper supporting affidavit missing and respondent counsel detail missing in index	Niharika Gupta

308	10/6/2023	Interlocutory Application (I.B.C)	710102052132023	COMPANY PETITION IB (IBC)/882(ND)2020	VIJAY KUMAR DHINGRA VS LOGIX INFRATECH PRIVATE LIMITED	Sec 60(5)	13/06/2023	page no.1-3 not mention in index and date missing in index and memo party and sign missing in application page and applicant sign missing in prayer and date missing in prayer and true copy missing and double page numbering	Ujwala Uppaluri
309	15/06/2023	Interlocutory Application (I.B.C)	710102053312023	TRANSFER APPLICATION (IBC)/17(PB)2023	SUPREME STAR VILLA PRIVATE LIMITED VS SREI EQUIPMENT FINANCE LIMITED	Rule 11 of NCLT, 2016	16/06/2023	memo party missing and remove 16 d and sign missing in application page and stamp paper missing and court fee rs.2 missing	Aman Varma
310	15/06/2023	Interlocutory Application (I.B.C)	710102053262023	TRANSFER APPLICATION (IBC)/18(PB)2023	SUPREME BUNGLOWS PRIVATE LIMITED VS SREI EQUIPMENT FINANCE LIMITED	Rule 11 of NCLT, 2016	16/06/2023	memo party missing and remove 16 d in index and sign missing in application page and stamp paper missing and court fee 1 rs. missing	Aman Varma
311	13/06/2023	Interlocutory Application (I.B.C)	710102052882023	TRANSFER APPLICATION (IBC)/18(PB)2023	KOMAL MANOJ BERIWAL VS SREI EQUIPMENT FINANCE LIMITED	Rule16(d),NCLT Rules,2016 IBC	14/06/2023	Main case not in link contact to registry	Mishra Legals
312	15/06/2023	Interlocutory Application (I.B.C)	710102053162023	COMPANY PETITION IB (IBC)/375(PB)2018	AAP INVESTMENT PVT. LTD VS ABW INFRASTRUCTURE LIMITED	Sec 60(5)	16/06/2023	page no.26 not clear page	Harish
313	15/06/2023	Interlocutory Application (I.B.C)	710102053272023	TRANSFER APPLICATION (IBC)/16(PB)2023	SUPREME INNOVATIVE BUILDING PROJECTS PRIVATE LIMITED VS SREI EQUIPMENT FINANCE LIMITED	Rule 11 of NCLT, 2016	16/06/2023	remove section 16d and memo party missing and need to sign missing in application page and stamp paper missing and rs. 1 court fee missing	Aman Varma

314	13/06/2023	Interlocutory Application (I.B.C)	710102052892023	COMPANY PETITION IB (IBC)/686(ND)2019	ANAND SONBHADRA RP OF M/S ALTECH INFRASTRUCTURE PRIVATE LIMITED VS SREI EQUIPMENT FINANCE LIMITED	Sec 12(2)	14/06/2023	Wrong Section Choose 12(2) Technically	aditya gauri
315	14/06/2023	Restoration Application (Companies Act)	710102053102023	COMPANY APPEAL (COMPANIES ACT)/1(ND)2023	SHREE BALAJI INFRACENTER PRIVATE LIMITED VS REGISTRAR OF COMPANIES (EMERY TRADERS INDIA PVT. LTD)	Application under any other provisions	15/06/2023	incomplete file please contact to registry	RAJ KUMAR TANWAR
316	13/06/2023	Interlocutory Application (I.B.C)	710102052872023	COMPANY PETITION IB (IBC)/470(ND)2019	LIC HOUSING FINANCE LIMITED VS DURHA VITRAK PRIVATE LIMITED	Rule 11 of NCLT, 2016	14/06/2023	section wrong mention on online portal.	Sharad Tyagi
317	15/06/2023	Interlocutory Application (I.B.C)	710102053362023	TRANSFER APPLICATION (IBC)/20(PB)2023	SUPREME VASAI BHIWANDI TOLLWAYS PRIVATE LIMITED VS SREI INFRASTRUCTURE FINANCE LIMITED	Rule 11 of NCLT, 2016	16/06/2023	memo party missed index and pdf sign missed on every pages stamp paper missed date missed in vakalatnama court fee missed @1	Aman Varma
318	14/06/2023	Interlocutory Application (I.B.C)	710102052952023	COMPANY PETITION IB (IBC)/391(ND)2021	AADHAR INFRAHOLDING LIMITED & ORS VS MR ASHISH KUMAR AND ORS.	Sec 42	15/06/2023	all respondent detail not fill on online portal and section wrong according your pdf and need to sign every page in application and affidavit incomplete and page no.27,36,46,87,171,241, not clear page	Sumesh
319	15/06/2023	Company Application (Companies Act)	710102053322023	COMPANY PETITION (COMPANIES ACT)/59(ND)2022	OMEGA BRIGHT STEEL PRIVATE LIMITED VS REGISTRAR OF COMPANIES (NCT OF DELHI & HARYANA)	Any other provision - Govt body	16/06/2023	memo party missing and section wrong according your pdf and sign missing in application page and stamp paper missing	Pranay

320	14/06/2023	Interlocutory Application (I.B.C)	710102052972023	COMPANY PETITION IB (IBC)/440(ND)2021	AYUSH GOEL VS M/S LOGIX CITY DEVELOPERS PRIVATE LIMITED(THROUGH RP MANOHAR LAL VIJ)	Sec 60(5)	15/06/2023	respondent detail missing online portal and please index remove proof service and vakalatnama and true copy missing in annexure page	GOVIND
321	14/06/2023	Restoration Application (IBC)	710102052922023	COMPANY PETITION IB (IBC)/1744(ND)2019	DHRUVA CHOUDHARY VS DEBASHISH NANDA	Rule 11 of NCLT, 2016	15/06/2023	memo party missing and due payment other section and stamp paper missing	Rakesh
322	14/06/2023	Interlocutory Application (I.B.C)	710102053122023	COMPANY PETITION IB (IBC)/882(ND)2020	YUVRAJ MEHTA VS LOGIX INFRA TECH PRIVATE LIMITED	Sec 60(5)	15/06/2023	date missing in index and memo party and sign missing in application page and counsel detail missing and applicant sign missing in prayer and affidavit address mismatch of stamp paper and page number missing in application	Ujwala Uppaluri
323	15/06/2023	Interlocutory Application (I.B.C)	710102053422023	COMPANY PETITION IB (IBC)/882(ND)2020	RAMESH PRASAD VS LOGIX INFRA TECH PRIVATE LIMITED	Sec 60(5)	16/06/2023	date missing in index and memo party and need to sign every page in application and page no.32-35 not clear page and true copy missing and date missing in vakalatnama	Ujwala Uppaluri
324	15/06/2023	Interlocutory Application (I.B.C)	710102053352023	TRANSFER APPLICATION (IBC)/19(PB)2023	SUPREME INFRASTRUCTURE INDIA LIMITED VS SREI INFRASTRUCTURE INDIA LIMITED	Rule 11 of NCLT, 2016	16/06/2023	memo party missing and remove 16 d in index and sign missing in application page and stamp paper missing and court fee 1 rs. missing	Aman Varma
325	15/06/2023	Interlocutory Application (I.B.C)	710102053232023	COMPANY PETITION IB (IBC)/559(PB)2017	M/S PADIA TIMBER COMPANY PVT. LTD. VS SREI INFRASTRUCTURE INDIA LIMITED	Sec 60(5)	20/06/2023	e-stamp paper missing and all party in memo party should be on online portal	Pankaj

326	14/06/2023	Interlocutory Application (I.B.C)	710102053112023	COMPANY PETITION IB (IBC)/882(ND)2020	SUNITA DHAMA VS LOGIX INFRATECH PRIVATE LIMITED	Sec 60(5)	15/06/2023	date missing in index and memo party and sign missing in application page and welfare missing and true copy missing and double page numbering	Ujwala Uppaluri
327	14/06/2023	Interlocutory Application (I.B.C)	710102053152023	COMPANY PETITION IB (IBC)/323(ND)2019	VIKRAM BAJAJ LIQUIDATOR FOR THEMES EXPORT PVT LTD VS LOGIX INFRATECH PRIVATE LIMITED	Sec 60(5)	15/06/2023	affidavit address mismatch of stamp paper	ABHISHEK
328	14/06/2023	Company Application(Companies Act)	710102053092023	COMPANY PETITION (COMPANIES ACT)/119(ND)2020	SYNAPSICA TECHNOLOGIES PRIVATE LIMITED VS GANDHARV GOYAL	Rule 11 of NCLT	15/06/2023	section wrong and memo party missing	Aastha Bhardwaj
329	14/06/2023	Interlocutory Application (I.B.C)	710102053052023	COMPANY PETITION IB (IBC)/129(ND)2023	ECO GREEN BUILDTECH PRIVATE LIMITED VS SURESH KUMAR VERMA AND ORS	Application under any other provisions- IBC	15/06/2023	pdf not clear please proper scan and respondent no.2 detail not fill on online portal	VAIBHAV TYAGI
330	14/06/2023	Interlocutory Application (I.B.C)	710102053032023	COMPANY PETITION IB (IBC)/919(ND)2020	GYAN CHANDRA MISRA VS SUBODH RAY	Sec 66(1)	15/06/2023	section wrong according your pdf and sign missing in application page and applicant sign missing in prayer	Abhishek Anand
331	14/06/2023	Interlocutory Application (I.B.C)	710102053142023	COMPANY PETITION IB (IBC)/744(ND)2022	BABITA JAIN VS STARLIT POWER SYSTEMS LIMITED	Sec 60(5)	15/06/2023	memo party missing and page no.45 not clear page	MOHD NAZIM KHAN

332	15/06/2023	Interlocutory Application (I.B.C)	710102053442023	COMPANY PETITION IB (IBC)/882(ND)2020	DEEPAK BANSAL VS LOGIX INFRATECH PRIVATE LIMITED	Sec 60(5)	20/06/2023	DATE MISSING IN INDEX AND SIGN MISSING IN APPLICATION PAGE AND COUNSEL DETAIL MISSING IN PRAYER AND APPLICANT SIGN MISSING IN PRAYER AND AFFIDAVIT address mismatch of stamp paper and page no.38,40,41 cut page and page noi.53-78 not clear page and true copy missing	Ujwala Uppaluri
333	15/06/2023	Interlocutory Application (I.B.C)	710102053172023	COMPANY PETITION IB (IBC)/1096(PB)2018	NARESH KUMAR AGGARWAL VS MAYA GUPTA	Sec 60(5)	20/06/2023	page no.17,21-24,43,56,103, not clear page	VARSHA
334	15/06/2023	Interlocutory Application (I.B.C)	710102053382023	COMPANY PETITION IB (IBC)/744(ND)2022	PRITI JAIN VS STARLIT POWER SYSTEMS LIMITED	Sec 60(5)	22/06/2023	need to correct respondent detail	MOHD NAZIM KHAN
335	17/06/2023	Interlocutory Application (I.B.C)	710102053812023	COMPANY PETITION IB (IBC)/158(ND)2023	CMI LIMITED VS RAJNANDINI METAL LIMITED	Sec 60(5)	20/06/2023	True copy missing on annexures, sign missing on application every page, IB mention in main case	SHANKARI MISHRA
336	16/06/2023	Interlocutory Application (I.B.C)	710102053542023	COMPANY PETITION IB (IBC)/280(ND)2022	SHAMSHER BAHADUR SINGH VS RAJNANDINI METAL LIMITED	Sec 60(5)	20/06/2023	section wrong and rp detail missing and page number missing after 69 page	Ashu Kansal
337	15/06/2023	Restoration Application (IBC)	710102053452023	COMPANY PETITION IB (IBC)/732(PB)2022	NITIN HIRE PURCHASE PRIVATE LIMITED VS OM SHIVAY REAL ESTATE PRIVATE LIMITED	Rule 11 of NCLT, 2016	16/06/2023	memo party missing	Gursat

338	16/06/2023	Interlocutory Application (I.B.C)	710102053482023	COMPANY PETITION IB (IBC)/2454(ND)2019	RAVI BANSAL VS OM SHIVAY REAL ESTATE PRIVATE LIMITED	Sec 66(1)	20/06/2023	section wrong according your pdf and page no. missing in index and date missing in index and all respondent detail missing online portal and page no.49,93,98-101,113-115, not clear page and welfare and court fee missing and volume wise index missing	MOHIT NANDWANI
339	16/06/2023	Interlocutory Application (I.B.C)	710102053522023	COMPANY PETITION IB (IBC)/440(ND)2021	ABHISHEK KUMAR VS ANIL KAUSHAL & ORS.	Application under any other provisions- IBC	20/06/2023	incomplete file	Abhishek
340	17/06/2023	Interlocutory Application (I.B.C)	710102053762023	COMPANY PETITION IB (IBC)/559(PB)2017	BANK OF BARODA VS M/S PADIA TIMBER COMPANY PVT. LTD.	Sec 60(5)	20/06/2023	Memo of parties missing, True copy sign missing on annexures	Pankaj
341	16/06/2023	Restoration Application (IBC)	710102053612023	COMPANY PETITION IB (IBC)/256(ND)2023	BURLINGTON FINANCE LTD. VS SMW METAL PRIVATE LIMITED	Rule 11 of NCLT, 2016	20/06/2023	page no. missing and memo party missing and section wrong	CUSTOS
342	16/06/2023	Interlocutory Application (I.B.C)	710102053582023	COMPANY PETITION IB (IBC)/559(PB)2017	BANK OF BARODA VS JAGADEES KUMAR MORRI LIQUIDATOR OF MS PADIA TIMBER CO. PVT LTD	Application under any other provisions- IBC	20/06/2023	section wrong according your pdf and page no.31-63 not clear page and 10 rs, welfare missing and true copy missing	PRAVEENA GAUTAM
343	16/06/2023	Interlocutory Application (I.B.C)	710102053602023	COMPANY PETITION IB (IBC)/505(ND)2022	MAHI BUILDHOME PRIVATE LIMITED VS UNIBERA DEVELOPERS PRIVATE LIMITED	Sec 60(5)	20/06/2023	remove detail main case online portal	Puneet Sakhuja
344	17/06/2023	Interlocutory Application (I.B.C)	710102053712023	COMPANY PETITION IB (IBC)/2432(PB)2019	LEKHRAJ BAJAJ VS UNIBERA DEVELOPERS PRIVATE LIMITED	Application under any other provisions- IBC	21/06/2023	page no.27-29 not clear page	ANANT A PAVGI
345	16/06/2023	Interlocutory Application (I.B.C)	710102053532023	COMPANY PETITION IB (IBC)/93(PB)2021	A2V INFRA VS SKYLARK INFRA ENGINEERING PVT. LTD.	Rule 11 of NCLT, 2016	20/06/2023	memo party missing and date missing in prayer counsel detail missing in index	AADITYA A PANDE

346	17/06/2023	Interlocutory Application (I.B.C)	710102053652023	COMPANY PETITION IB (IBC)/24(PB)2018	MR. RAM RATAN KANOONGO RESOLUTION PROFESSIONAL VS MR. KEWAL KRISHAN KUMAR	Sec 60(5)	23/06/2023	applicant name should be first in memo of party	Khushboo Shah
347	16/06/2023	Interlocutory Application (I.B.C)	710102053502023	COMPANY PETITION IB (IBC)/692(ND)2022	SHASHI BHUSHAN PRASAD VS KIRAN UDYOG PRIVATE LIMITED	Application under any other provisions- IBC	21/06/2023	application uploaded to time	SHASHI
348	17/06/2023	Interlocutory Application (I.B.C)	710102053772023	COMPANY PETITION IB (IBC)/755(ND)2022	RAJ KUMAR DAD-RP VS KIRAN UDYOG PRIVATE LIMITED	22(3)a	21/06/2023	page no.29 not clear page	Raj Kumar Dad
349	16/06/2023	Interlocutory Application (I.B.C)	710102053492023	COMPANY PETITION IB (IBC)/3267(ND)2019	PUNJAB NATIONAL BANK VS M/S APPLE SPONGE AND POWER LTD	Sec 60(5)	21/06/2023	memo party missing and page no.121 cut page and page no.124 not clear page	Rajinder
350	16/06/2023	Interlocutory Application (I.B.C)	710102053472023	COMPANY PETITION IB (IBC)/662(ND)2021	AMIT AGRAWAL VS M/S APPLE SPONGE AND POWER LTD	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	21/06/2023	application missing please re-upload file	Pankaj
351	17/06/2023	Interlocutory Application (I.B.C)	710102053672023	COMPANY PETITION IB (IBC)/1671(ND)2019	MANOJ KULSHRESTHA VS M/S APPLE SPONGE AND POWER LTD	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	21/06/2023	date missing in index and page no.32,37,50,58,62-65,75-83 not clear page and page no.38 missing	AMAR NATH
352	17/06/2023	Interlocutory Application (I.B.C)	710102053722023	COMPANY PETITION IB (IBC)/2011(PB)2019	SHYAM ARORA VS M/S APPLE SPONGE AND POWER LTD	Sec 60(5)	21/06/2023	main case wrong	SHYAM
353	17/06/2023	Interlocutory Application (IBC)	710102053752023	COMPANY PETITION IB (IBC)/559(PB)2017	PADIA TIMBER CO. (P) LTD. VS BANK OF BARODA	Sec 60(5)	21/06/2023	memo party missing	Pankaj
354	16/06/2023	Interlocutory Application (I.B.C)	710102053592023	COMPANY PETITION IB (IBC)/11(ND)2021	ARUNAVA SIKDAR VS BANK OF BARODA	Sec 30	21/06/2023	pages no.99,119,121,135,143-148, not clear pages	Aditi Sharma
355	19/06/2023	Interlocutory Application (I.B.C)	710102053932023	COMPANY PETITION IB (IBC)/1082(ND)2020	NARESH KUMAR BANSAL VS NSP ASSOCIATES INDIA PRIVATE LIMITED THROUGH ITS RESOLUTION PROFESSIONAL MR. SANDEEP KUMAR BHATT	Sec 60(5)	22/06/2023	Address missing on affidavit	AVTAAR

356	19/06/2023	Interlocutory Application (I.B.C)	710102053982023	COMPANY PETITION IB (IBC)/708(ND)2021	SAURABH ENTERPRISES VS MR. MOHIT GOYAL	Sec 60(5)	22/06/2023	Affidavit Address not match with stamp paper, page no 20 to 26, 29, 83, 84	Shubham Jain
357	19/06/2023	Interlocutory Application (I.B.C)	710102053872023	COMPANY PETITION IB (IBC)/923(PB)2018	ANURADHA MITTAL VS MR. RABINDRA KUMAR MINTRI (RP)	Sec 60(5)	22/06/2023	Court fees advocate welfare fees tickets missing on vakalatnama	Deepak kumar Agarwal
358	19/06/2023	Interlocutory Application (I.B.C)	710102053952023	COMPANY PETITION IB (IBC)/505(ND)2022	RAVINDU PRABHAT TIWARI VS MR. AYYAGARI VISWANADHA SARMA	Sec 60(5)	22/06/2023	page 53 57 not readable, true copy missing on annexure, e mail missing on vakalatnama	Anand
359	19/06/2023	Interlocutory Application (I.B.C)	710102053862023	COMPANY PETITION IB (IBC)/745(PB)2020	DRIP CAPITAL INC VS AL SAQIB EXPORTS PRIVATE LTD	Sec 60(5)	22/06/2023	respondents details incomplete on online,true copy sign missing on annexure	Shiv
360	20/06/2023	Interlocutory Application (I.B.C)	710102054172023	COMPANY PETITION IB (IBC)/921(ND)2020	DEEPIKA BHUGRA PRASAD VS THE SUPERINTENDENT CENTRAL GOODS AND SERVICE TAX DIVISION	Sec 60(5)	22/06/2023	true copy missing on annexures, date missing on vakalatnama, proof of service missing	Shrey
361	20/06/2023	Interlocutory Application (I.B.C)	710102054142023	COMPANY PETITION IB (IBC)/708(ND)2021	ANAV ENTERPRISES VS MR. MOHIT GOYAL	Sec 60(5)	22/06/2023	page 21 to 27, 30, 73 not readable	Shubham Jain
362	20/06/2023	Interlocutory Application (I.B.C)	710102054042023	COMPANY PETITION IB (IBC)/1103(ND)2020	SANDEEP GUPTA VS RAJIV BAJAJRP	Sec 60(5),Rule 11 of NCLT, 2016	22/06/2023	Application every page sign, affidavit address mismatch with stamp, true copy sign missing on annexures, email missing on vakalatnama	AVINASH
363	21/06/2023	Interlocutory Application (I.B.C)	710102054242023	COMPANY PETITION IB (IBC)/708(ND)2021	DAVESH DEVELOPERS VS MR. MOHIT GOYAL	Sec 60(5)	22/06/2023	Page no. 21 to 27 And page 30 and 73 to 75 Are not cleared	Shubham Jain
364	20/06/2023	Interlocutory Application (I.B.C)	710102054102023	COMPANY PETITION IB (IBC)/460(ND)2021	ANKUR GUPTA VS ANISH AGGARWAL	Sec 60(5)	22/06/2023	date missing on index, pagination wrong according, true copy missing page 17a to 17q, page 37 38 39 40 not readable, date missing on vakalatnama	Rajeev Kumar Ranjan

365	19/06/2023	Review Application (IBC)	710102053922023	COMPANY PETITION IB (IBC)/556(ND)2020	DIVYANSHU WALIA VS NYSA COMMUNICATIONS PRIVATE LIMITED	Application under any other provisions- IBC	22/06/2023	Case type wrong, Mobile no email missing on index, provide all applicants affidavits or letter of authority	Divyanshu Walia
366	21/06/2023	Interlocutory Application (I.B.C)	710102054182023	COMPANY PETITION IB (IBC)/317(ND)2022	ASHOK KUMAR GUPTA RP OF ANDES TOWN PLANNERS PRIVATE LIMITED VS HALWASIYA DEVELOPMENTS PVT. LTD.	Sec 60(5)	22/06/2023	Page 21 22 not clear, pages 38 to 46, 66 68 70 71 72 157 159 161 163 found in Hindi,date and place missing in vakalatnama	RISHI KUMAR SINGHAL
367	21/06/2023	Interlocutory Application (I.B.C)	710102054272023	COMPANY PETITION IB (IBC)/783(ND)2022	SHAMSHER BAHADUR SINGH VS HALWASIYA DEVELOPMENTS PVT. LTD.	Application under any other provisions- IBC	22/06/2023	True copy sign missing on annexures.	SHAMSHER BAHADUR SIN
368	21/06/2023	Interlocutory Application (I.B.C)	710102054302023	COMPANY PETITION IB (IBC)/761(ND)2021	REETESH KUMAR AGARWAL LIQUIDATOR OF M/S MKY CONSTRUCTIONS PVT. LTD. VS MKY CONSTRUCTIONS PVT. LTD. (THROUGH SUSPENDED BOARD OF DIRECTOR)	Application under any other provisions- IBC	22/06/2023	Date, Mobile no, email or stamp missing on vakalatnama	ISWAR
369	21/06/2023	Interlocutory Application (I.B.C)	710102054332023	COMPANY PETITION IB (IBC)/1412(ND)2019	RAJESH KUMAR GUPTA VS MKY CONSTRUCTIONS PVT. LTD. (THROUGH SUSPENDED BOARD OF DIRECTOR)	Application under any other provisions- IBC	22/06/2023	Page no. 2 are not cleared	Rajesh Kumar Gupta
370	21/06/2023	Interlocutory Application (I.B.C)	710102054322023	COMPANY PETITION IB (IBC)/22(ND)2018	SHEKHAR RESORT LIMITED VS MKY CONSTRUCTIONS PVT. LTD. (THROUGH SUSPENDED BOARD OF DIRECTOR)	Application under any other provisions- IBC	22/06/2023	respondent detail mention in online portal, mobile no, email stamp missing on vakalatnama	ABHISHEK
371	21/06/2023	Interlocutory Application (I.B.C)	710102054342023	COMPANY PETITION IB (IBC)/307(ND)2019	CENTRAL GST & CX DEPARTMENT CGST DELHI WEST COMMISSIONERATE VS MR. ANIL KOHLI LIQUIDATOR OF M/S FRANCO LEONE LIMITED	Sec 42	22/06/2023	documents not found	Arjun Jain

372	21/06/2023	Interlocutory Application (I.B.C)	710102054192023	COMPANY PETITION IB (IBC)/552(ND)2021	SUNIL KUMAR VS RESOLUTION PROFESSIONAL FOR K.S.N BUILDWELL PRIVATE LIMITED	Sec 60(5)	22/06/2023	Applicant number 2 Details not update in online portal, place and date not mention (on Page No. 31), 25Rs. welfare missing in Vakalatnama,	Mukesh Singh Bhadauria
373	22/06/2023	Interlocutory Application (I.B.C)	710102054412023	COMPANY PETITION IB (IBC)/304(ND)2023	INTEC CAPITAL LIMITED VS DELCO INFRASTRUCTURE PROJECTS LIMITED	Sec 60(5)	23/06/2023	page no. 16,18 cutting, proof of service mention in index	INTEC CAPITAL LIMITED
374	17/06/2023	Interlocutory Application (I.B.C)	710102053642023	COMPANY PETITION IB (IBC)/281(PB)2019	CS VEKAS KUMAR GARG VS SANDEEP GARG	19(2)	22/06/2023	mobile number mention on index, memo of parties and application last page. page no 291 293 302 304 found in Hindi	VEKAS
375	17/06/2023	Interlocutory Application (I.B.C)	710102053782023	COMPANY PETITION IB (IBC)/113(ND)2021	RAJESH RAMNANI - RESOLUTION PROFESSIONAL VS APS BUILDTECH PRIVATE LIMITED	Sec 66(1)	22/06/2023	email mention on index, page 442 found in Hindi, date stamp mobile number email id missing on vakalatnama	Shivanshu Kumar
376	19/06/2023	Interlocutory Application (I.B.C)	710102053972023	COMPANY PETITION IB (IBC)/708(ND)2021	SATYA CORPORATION VS MR. MOHIT GOYAL	Sec 60(5)	22/06/2023	page 21 to 27 30 74 not readable,	Shubham Jain
377	20/06/2023	Interlocutory Application (I.B.C)	710102054022023	COMPANY PETITION IB (IBC)/229(ND)2022	VINITA VS MAHESH TANEJA LIQUIDATOR	Application under any other provisions- IBC	22/06/2023	Wrong Main Case No. Linked With IA, Wrong Section Chosen, Double Page Numbering after Page No.-29 till end of Last Page	Vinita
378	21/06/2023	Interlocutory Application (I.B.C)	710102054392023	COMPANY PETITION IB (IBC)/16(PB)2017	RITUPAL SINGH VS HARISH CHANDER MANCHANDA (LIQUIDATOR)	Sec 42	22/06/2023	Page no. 18 are not cleared, page numbering not mention in index ,25 Rs. welfare and 3 Rs. court fee missing on Vakalatnama section wrong & case type	Nikhil Kumar Jha
379	21/06/2023	Interlocutory Application (I.B.C)	710102054352023	COMPANY PETITION IB (IBC)/1411(ND)2019	RAJESH KUMAR GUPTA VS HARISH CHANDER MANCHANDA (LIQUIDATOR)	Application under any other provisions- IBC	22/06/2023	Page no. 6 and 8 are not cleared,	Rajesh Kumar Gupta

380	22/06/2023	Interlocutory Application (I.B.C)	710102054702023	COMPANY PETITION IB (IBC)/2503(ND)2019	DURGA DAS AGRAWAL VS BLISS EQUITY PRIVATE LIMITED	Sec 60(5)	23/06/2023	all respondent not mention in soft copy in memo of party, page no. 93,95,98,100,101,102,108,109 not clear	Shivam Gautam
381	21/06/2023	Interlocutory Application (I.B.C)	710102054372023	COMPANY PETITION IB (IBC)/48(PB)2020	VEKAS KUMAR GARG VS BLISS EQUITY PRIVATE LIMITED	Sec 60(5)	22/06/2023	respondents details mention on online portal	Shivanshu Kumar
382	21/06/2023	Interlocutory Application (I.B.C)	710102054382023	COMPANY PETITION IB (IBC)/48(PB)2020	ANUP KUMAR VS HEMIN ENTERPRISE & ORS	Sec 66(1)	22/06/2023	wrongly filed main case not linked	SHANKARI MISHRA
383	22/06/2023	Interlocutory Application (I.B.C)	710102054682023	COMPANY PETITION IB (IBC)/923(ND)2020	ANIL KUMAR SHARMA LIQUIDATOR MACRO COMMERCE PRIVATE LIMITED VS GAGAN GULATI LIQUIDATOR PANTEL TECHNOLOGIES PRIVATE LIMITED	Sec 42	23/06/2023	wrong filed in wrong section	Dhananjaya Sud
384	22/06/2023	Interlocutory Application (I.B.C)	710102054582023	COMPANY PETITION IB (IBC)/133(ND)2023	DEVENDRA UMRAO VS GAGAN GULATI LIQUIDATOR PANTEL TECHNOLOGIES PRIVATE LIMITED	Application under any other provisions- IBC	23/06/2023	page no. 11,12 not clear	Devendra Umrao
385	22/06/2023	Interlocutory Application (I.B.C)	710102054542023	COMPANY PETITION IB (IBC)/239(PB)2017	NARESH KUMAR SOOD VS GAGAN GULATI LIQUIDATOR PANTEL TECHNOLOGIES PRIVATE LIMITED	Sec 60(5)	23/06/2023	page no.60, 101,146-149 not clear	NARESH
386	22/06/2023	Interlocutory Application (I.B.C)	710102054512023	COMPANY PETITION IB (IBC)/764(ND)2022	POOJA BAHRY VS GAGAN GULATI LIQUIDATOR PANTEL TECHNOLOGIES PRIVATE LIMITED	Application under any other provisions- IBC	23/06/2023		Pooja Bahry
387	22/06/2023	Interlocutory Application (I.B.C)	710102054652023	COMPANY PETITION IB (IBC)/1185(ND)2019	ABHIMANYU MITTAL VS BANK OF BARODA	Sec 12(2)	23/06/2023	case type wrong	SAURABH JAIN
388	22/06/2023	Interlocutory Application (I.B.C)	710102054622023	COMPANY PETITION IB (IBC)/1031(ND)2018	SAJEVE BHUSHAN DEORA LIQUIDATOR OF NOSLAR INTERNATIONAL LIMITED VS BANK OF BARODA	Rule 154 (1)	23/06/2023	Prayer are not mention	Sajeve Bhushan Deora

389	16-06-2023	0710102078892022(No.of Docs 2)	0710102078892022/4	INTERLOCUTORY APPLICATION (I.B.C)/4869(ND)2022	GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY VS CA ANIL MATTA RESOLUTION PROFESSIONAL	Sec 60(5)	23-06-2023	Unsigned written synopsis.	Anuja Pethia
390	21-06-2023	0710102016912022(No.of Docs 2)	0710102016912022/4	INTERLOCUTORY APPLICATION (I.B.C)/2003(ND)2022	ANIL KUMAR JAIN VSMADHAV SARAN AGARWAL	Application under any other provisions- IBC	22-06-2023	NEED TO SIGN EVERY PAGES	apoorv@cjalaw.in
391	20-06-2023	0710102038462022(No.of Docs 2)	0710102038462022/8	INTERLOCUTORY APPLICATION (I.B.C)/2304(ND)2022	BALAJI DUROBUILD PRIATE LIMITED VSSANDWOODS INFRATECH PROJECTS PRIVATE LIMITED	Sec 60(5)	22-06-2023	AFFIDAVIT BACK DATE	LINGWAL@1234
392	21-06-2023	0710102103192022(No.of Docs 2)	0710102103192022/21	COMPANY PETITION (COMPANIES ACT)/231(ND)2022	RAGHAV BAHL VS. APPLIED LIFE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	22-06-2023	stamp paper missing	rai.parag
393	20-06-2023	0710102007972023(No.of Docs 1)	0710102007972023/4	COMPANY PETITION IB (IBC)/114(ND)2023	ELEMENTION HEALTH & SPORT PRIVATELIMITED	IBC Section 59	22-06-2023	STAMP PAPER MISSING	VISHAWJEET
394	21-06-2023	0710102080062022(No.of Docs 3)	0710102080062022/6	COMPANY PETITION (COMPANIES ACT)/27(ND)2023	SHRI HARISH CHANDER VS. HEMKUNT BUSINESS SOLUTIONS PRIVATELIMITED	Sec. 241(1),Sec. 242(4),Section 246	22-06-2023	PAGE-37 38 42 43 86 92 95 104 187 199 201 NOT CLEAR	aniljain
395	21-06-2023	0710102080062022(No.of Docs 3)	0710102080062022/6	COMPANY PETITION (COMPANIES ACT)/27(ND)2023	SHRI HARISH CHANDER VS. HEMKUNT BUSINESS SOLUTIONS PRIVATELIMITED	Sec. 241(1),Sec. 242(4),Section 246	22-06-2023	PAGE-37 38 42 43 86 92 95 104 187 199 201 NOT CLEAR	aniljain
396	21-06-2023	0710102080062022(No.of Docs 3)	0710102080062022/6	COMPANY PETITION (COMPANIES ACT)/27(ND)2023	SHRI HARISH CHANDER VS. HEMKUNT BUSINESS SOLUTIONS PRIVATELIMITED	Sec. 241(1),Sec. 242(4),Section 246	22-06-2023	PAGE-37 38 42 43 86 92 95 104 187 199 201 NOT CLEAR	aniljain

397	30-03-2023	0710102029572023(No.of Docs 0)	0710102029572023/1	CONTEMPT PETITION (IBC)/20(ND)2023	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEM LIMITED VSHARYANA STATE INDUSTRIAL AND INFRASTRUCTURE DEVELOPEMENT CORPROATION LIMITED	Rule 11 of NCLT, 2016	22-06-2023	INDEX MISSING	
398	21-06-2023	0710102035482022(No.of Docs 1)	0710102035482022/2	COMPANY APPEAL(COMPANIES ACT)/101(ND)2022	PRO CAST TELECOM (OPC) PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	22-06-2023	INDEX MISSING	chandradip
399	21-06-2023	0710102048052022(No.of Docs 2)	0710102048052022/3	COMPANY APPEAL(COMPANIES ACT)/162(ND)2022	LEVITATE MOBILE TECHNOLOGIES PRIVATELIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI	Sec 252 (3)	22-06-2023	DOCUMENT INCOMPLETE	csanand22
400	21-06-2023	0710102080062022(No.of Docs 3)	0710102080062022/6	COMPANY PETITION (COMPANIES ACT)/27(ND)2023	SHRI HARISH CHANDER VS. HEMKUNT BUSINESS SOLUTIONS PRIVATELIMITED	Sec. 241(1),Sec. 242(4),Section 246	22-06-2023	PAGE-37 38 42 43 86 92 95 104 187 199 201 NOT CLEAR	aniljain
401	21-06-2023	0710102080062022(No.of Docs 3)	0710102080062022/6	COMPANY PETITION (COMPANIES ACT)/27(ND)2023	SHRI HARISH CHANDER VS. HEMKUNT BUSINESS SOLUTIONS PRIVATELIMITED	Sec. 241(1),Sec. 242(4),Section 246	22-06-2023	PAGE-37 38 42 43 86 92 95 104 187 199 201 NOT CLEAR	aniljain
402	21-06-2023	0710102080062022(No.of Docs 3)	0710102080062022/6	COMPANY PETITION (COMPANIES ACT)/27(ND)2023	SHRI HARISH CHANDER VS. HEMKUNT BUSINESS SOLUTIONS PRIVATELIMITED	Sec. 241(1),Sec. 242(4),Section 246	22-06-2023	PAGE-37 38 42 43 86 92 95 104 187 199 201 NOT CLEAR	aniljain
403	21-06-2023	0710102080062022(No.of Docs 3)	0710102080062022/6	COMPANY PETITION (COMPANIES ACT)/27(ND)2023	SHRI HARISH CHANDER VS. HEMKUNT BUSINESS SOLUTIONS PRIVATELIMITED	Sec. 241(1),Sec. 242(4),Section 246	22-06-2023	PAGE-37 38 42 43 86 92 95 104 187 199 201 NOT CLEAR	aniljain
404	21-06-2023	0710102080062022(No.of Docs 3)	0710102080062022/6	COMPANY PETITION (COMPANIES ACT)/27(ND)2023	SHRI HARISH CHANDER VS. HEMKUNT BUSINESS SOLUTIONS PRIVATELIMITED	Sec. 241(1),Sec. 242(4),Section 246	22-06-2023	PAGE-37 38 42 43 86 92 95 104 187 199 201 NOT CLEAR	aniljain

405	21-06-2023	0710102080062022(No.of Docs 3)	0710102080062022/6	COMPANY PETITION (COMPANIES ACT)/27(ND)2023	SHRI HARISH CHANDER VS. HEMKUNT BUSINESS SOLUTIONS PRIVATELIMITED	Sec. 241(1),Sec. 242(4),Section 246	22-06-2023	PAGE-37 38 42 43 86 92 95 104 187 199 201 NOT CLEAR	aniljain
406	30-05-2023	0710102093582022(No.of Docs 3)	0710102093582022/6	COMPANY PETITION IB (IBC)/868(ND)2022	IDBI BANK LIMITED VS. CHOKHANI INTERNATIONAL LIMITED	Section 95(1)	21-06-2023	both of document separably file.	BBLS@123
407	30-03-2023	0710102029572023(No.of Docs 0)	0710102029572023/2	CONTEMPT PETITION (IBC)/20(ND)2023	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEM LIMITED VSHARYANA STATE INDUSTRIAL AND INFRASTRUCTURE DEVELOPEMENT CORPROATION LIMITED	Rule 11 of NCLT, 2016	21-06-2023	page 10 re arrange volume 2 index missing	
408	12/6/2023	0710102049902023(No.of Docs 2)	0710102049902023/2	INTERLOCUTORY APPLICATION (I.B.C)/3179(ND)2023	RAJESH SEHGAL VSM/S INTELICITY BUSINESS PARK PVT. LTD	Sec 60(5)	21-06-2023	need to be file in IA	harishmalik
409	30-05-2023	0710102093582022(No.of Docs 3)	0710102093582022/6	COMPANY PETITION IB (IBC)/868(ND)2022	IDBI BANK LIMITED VS. CHOKHANI INTERNATIONAL LIMITED	Section 95(1)	21-06-2023	both of document separably file.	BBLS@123
410	30-05-2023	0710102093582022(No.of Docs 3)	0710102093582022/6	COMPANY PETITION IB (IBC)/868(ND)2022	IDBI BANK LIMITED VS. CHOKHANI INTERNATIONAL LIMITED	Section 95(1)	21-06-2023	both of document separably file.	BBLS@123
411	30-05-2023	0710102093582022(No.of Docs 3)	0710102093582022/6	COMPANY PETITION IB (IBC)/868(ND)2022	IDBI BANK LIMITED VS. CHOKHANI INTERNATIONAL LIMITED	Section 95(1)	21-06-2023	both of document separably file.	BBLS@123
412	30-05-2023	0710102093582022(No.of Docs 3)	0710102093582022/6	COMPANY PETITION IB (IBC)/868(ND)2022	IDBI BANK LIMITED VS. CHOKHANI INTERNATIONAL LIMITED	Section 95(1)	21-06-2023	both of document separably file.	BBLS@123
413	30-05-2023	0710102093582022(No.of Docs 3)	0710102093582022/6	COMPANY PETITION IB (IBC)/868(ND)2022	IDBI BANK LIMITED VS. CHOKHANI INTERNATIONAL LIMITED	Section 95(1)	21-06-2023	both of document separably file.	BBLS@123

414	20-06-2023	0710102038462022(No.of Docs 2)	0710102038462022/7	INTERLOCUTORY APPLICATION (I.B.C)/2304(ND)2022	BALAJI DUROBUILD PRIATE LIMITED VSSANDWOODS INFRATECH PROJECTS PRIVATE LIMITED	Sec 60(5)	21-06-2023	affidavit back date	LINGWAL@1234
415	19-06-2023	0710102049562023(No.of Docs 1)	0710102049562023/3	INTERLOCUTORY APPLICATION (I.B.C)/3114(ND)2023	HDFC BANK LIMITED VS. MANISH AGARWAL	Sec 60(5)	21-06-2023	index missing	anirbanlaw@66
416	14-06-2023	0710102092252021(No.of Docs 2)	0710102092252021/3	COMPANY PETITION (COMPANIES ACT)/212(ND)2021	BHASKAR PRAMANIK VS. IREO PRIVATE LIMITED	Sec. 213	21-06-2023	Date missing on affidavit, page no 53 to 57, 69,73 74 not readable, true copy sign missing on pages no 83 to 110	aaryan@sasttralegal
417	30-05-2023	0710102093582022(No.of Docs 3)	0710102093582022/6	COMPANY PETITION IB (IBC)/868(ND)2022	IDBI BANK LIMITED VS. CHOKHANI INTERNATIONAL LIMITED	Section 95(1)	21-06-2023	both of document separably file.	BBLS@123
418	30-05-2023	0710102093582022(No.of Docs 3)	0710102093582022/6	COMPANY PETITION IB (IBC)/868(ND)2022	IDBI BANK LIMITED VS. CHOKHANI INTERNATIONAL LIMITED	Section 95(1)	21-06-2023	both of document separably file.	BBLS@123
419	30-05-2023	0710102093582022(No.of Docs 3)	0710102093582022/6	COMPANY PETITION IB (IBC)/868(ND)2022	IDBI BANK LIMITED VS. CHOKHANI INTERNATIONAL LIMITED	Section 95(1)	21-06-2023	both of document separably file.	BBLS@123
420	2/6/2023	0710102064842020(No.of Docs 2)	0710102064842020/4	INTERLOCUTORY APPLICATION (I.B.C)/2360(PB)2020	SURAJ MAL YADAV & ANR VS. VEKAS KUMAR GARG RP NINEX DEVELOPERS	Sec 60(5)	20-06-2023	Need to be file in IA	advshreysinha
421	2/6/2023	0710102064842020(No.of Docs 2)	0710102064842020/4	INTERLOCUTORY APPLICATION (I.B.C)/2360(PB)2020	SURAJ MAL YADAV & ANR VS. VEKAS KUMAR GARG RP NINEX DEVELOPERS	Sec 60(5)	20-06-2023	Need to be file in IA	advshreysinha
422	2/6/2023	0710102064842020(No.of Docs 2)	0710102064842020/4	INTERLOCUTORY APPLICATION (I.B.C)/2360(PB)2020	SURAJ MAL YADAV & ANR VS. VEKAS KUMAR GARG RP NINEX DEVELOPERS	Sec 60(5)	20-06-2023	Need to be file in IA	advshreysinha
423	2/6/2023	0710102064842020(No.of Docs 2)	0710102064842020/4	INTERLOCUTORY APPLICATION (I.B.C)/2360(PB)2020	SURAJ MAL YADAV & ANR VS. VEKAS KUMAR GARG RP NINEX DEVELOPERS	Sec 60(5)	20-06-2023	Need to be file in IA	advshreysinha

424	15-06-2023	0710102016082023(No.of Docs 8)	0710102016082023/9	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/13(ND)2023	FORTIS EMERGENCY SERVICES LIMITED	Sec. 230-232, Sec 234	19-06-2023	Pages 319 to 369, 411 to 450, 496 to 499, 517 to 567, 581 to 585, 614 to 637, 727 to 751, 731 to 774, 820 to 824, 1159 to 1171 scan clearly	arunav499
425	13-06-2023	0710102107842020(No.of Docs 2)	0710102107842020/5	COMPANY PETITION IB (IBC)/1057(PB)2020	IMPROVE VYAPAAR PRIVATE LIMITED VS. VVA DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	15-06-2023	True copy sign missing on annexures	amicuslegal
426	10/6/2021	0710102076072020(No.of Docs 3)	0710102076072020/8	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/8(ND)2020	AGNI DEVICES PRIVATE LIMITED	Sec. 230-232, Sec 234	15-06-2023	True copy sign missing in annexures	MAHANA1989
427	10/6/2021	0710102076072020(No.of Docs 3)	0710102076072020/8	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/8(ND)2020	AGNI DEVICES PRIVATE LIMITED	Sec. 230-232, Sec 234	15-06-2023	True copy sign missing in annexures	MAHANA1989
428	10/6/2021	0710102076072020(No.of Docs 3)	0710102076072020/8	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/8(ND)2020	AGNI DEVICES PRIVATE LIMITED	Sec. 230-232, Sec 234	15-06-2023	True copy sign missing in annexures	MAHANA1989
429	10/6/2021	0710102076072020(No.of Docs 3)	0710102076072020/8	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/8(ND)2020	AGNI DEVICES PRIVATE LIMITED	Sec. 230-232, Sec 234	15-06-2023	True copy sign missing in annexures	MAHANA1989
430	10/6/2021	0710102076072020(No.of Docs 3)	0710102076072020/8	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/8(ND)2020	AGNI DEVICES PRIVATE LIMITED	Sec. 230-232, Sec 234	15-06-2023	True copy sign missing in annexures	MAHANA1989
431	10/6/2021	0710102076072020(No.of Docs 3)	0710102076072020/8	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/8(ND)2020	AGNI DEVICES PRIVATE LIMITED	Sec. 230-232, Sec 234	15-06-2023	True copy sign missing in annexures	MAHANA1989
432	10/6/2021	0710102076072020(No.of Docs 3)	0710102076072020/8	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/8(ND)2020	AGNI DEVICES PRIVATE LIMITED	Sec. 230-232, Sec 234	15-06-2023	True copy sign missing in annexures	MAHANA1989
433	13-06-2023	0710102028982023(No.of Docs 1)	0710102028982023/1	INTERLOCUTORY APPLICATION (I.B.C)/2668(ND)2023	ANUP SOOD VSATHAR ZIA	Application under any other provisions- IBC	15-06-2023	Stamp Paper Required, true copy sign missing on annexures	NAMIT SURI

434	13-06-2023	0710102037992023(No.of Docs 1)	0710102037992023/2	COMPANY PETITION IB (IBC)/261(ND)2023	DECCANS SAFETY GLASS WORKS PRIVATE LIMITED VS. ATS TOWNSHIP PRIVATE LIMITED	IBC under Sec 7	15-06-2023	Stamp Paper Required	arjundewan
435	13-06-2023	0710102038152022(No.of Docs 2)	0710102038152022/5	COMPANY PETITION IB (IBC)/390(ND)2022	KAY EM COPPER PRIVATE LIMITED VS. DUKE SPONGE & IRON PRIVATE LIMITED	IBC Under Sec 9	15-06-2023	Index missing	agslegal
436	13-06-2023	0710102045342023(No.of Docs 2)	0710102045342023/1	INTERLOCUTORY APPLICATION (I.B.C)/2850(ND)2023	BOC AVIATION (IRELAND) LIMITED VSMR. AMIT JAIN	Sec 60(5),Rule 11 of NCLT, 2016	15-06-2023	Affidavit Address mismatch with e stamp	somesh.srivastava
437	13-06-2023	0710102046842023(No.of Docs 2)	0710102046842023/1	INTERLOCUTORY APPLICATION (I.B.C)/2944(ND)2023	JACKSON SQUARE AVIATION IRELAND LIMITED VS. MR. ABHILASH LAL INTERIM RESOLUTION PROFESSIONAL OF GO AIRLINES (INDIA) LIMITED	Sec 60(5)	15-06-2023	Affidavit Address mismatch with e stamp	somesh.srivastava
438	13-06-2023	0710102049902023(No.of Docs 2)	0710102049902023/1	INTERLOCUTORY APPLICATION (I.B.C)/3179(ND)2023	RAJESH SEHGAL VSM/S INTELICITY BUSINESS PARK PVT. LTD	Sec 60(5)	15-06-2023	Need to file in IA	harishmalik
439	13-06-2023	0710102049902023(No.of Docs 2)	0710102049902023/1	INTERLOCUTORY APPLICATION (I.B.C)/3179(ND)2023	RAJESH SEHGAL VSM/S INTELICITY BUSINESS PARK PVT. LTD	Sec 60(5)	15-06-2023	Need to file in IA	harishmalik
440	10/6/2021	0710102076072020(No.of Docs 3)	0710102076072020/8	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/8(ND)2020	AGNI DEVICES PRIVATE LIMITED	Sec. 230-232, Sec 234	15-06-2023	True copy sign missing in annexures	MAHANA1989
441	10/6/2021	0710102076072020(No.of Docs 3)	0710102076072020/8	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/8(ND)2020	AGNI DEVICES PRIVATE LIMITED	Sec. 230-232, Sec 234	15-06-2023	True copy sign missing in annexures	MAHANA1989
442	13-06-2023	0710102049902023(No.of Docs 2)	0710102049902023/1	INTERLOCUTORY APPLICATION (I.B.C)/3179(ND)2023	RAJESH SEHGAL VSM/S INTELICITY BUSINESS PARK PVT. LTD	Sec 60(5)	15-06-2023	Need to file in IA	harishmalik
443	13-06-2023	0710102049902023(No.of Docs 2)	0710102049902023/1	INTERLOCUTORY APPLICATION (I.B.C)/3179(ND)2023	RAJESH SEHGAL VSM/S INTELICITY BUSINESS PARK PVT. LTD	Sec 60(5)	15-06-2023	Need to file in IA	harishmalik

444	13-06-2023	0710102005302019(No.of Docs 1)	0710102005302019/12	COMPANY PETITION IB (IBC)/234(PB)2019	RITA MALHOTRA VS. ORRIS INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	14-06-2023	Stamp Paper Required	rrglawoffice
445	13-06-2023	0710102005302019(No.of Docs 2)	0710102005302019/11	COMPANY PETITION IB (IBC)/234(PB)2019	RITA MALHOTRA VS. ORRIS INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	14-06-2023	Stamp paper required, court fees and advocate welfare fees tickets not found on vakalatnama.	rrglawoffice
446	12/6/2023	0710102036782023(No.of Docs 1)	0710102036782023/2	INTERLOCUTORY APPLICATION (I.B.C)/2555(ND)2023	INDIAN RAILWAY CATERING AND TOURISM CORPORATION LTD VS. EARTH WATER LIMITED	Sec 60(5)	13-06-2023	Index missing	kgconsorsllp
447	12/6/2023	0710102038002023(No.of Docs 1)	0710102038002023/1	COMPANY PETITION IB (IBC)/262(ND)2023	DECCANS SAFETY GLASS WORKS PRIVATELIMITED VS. ATS HOUSING PRIVATE LIMITED	IBC under Sec 7	13-06-2023	stamp paper required	arjundewan
448	12/6/2023	0710102021202023(No.of Docs 2)	0710102021202023/3	INTERLOCUTORY APPLICATION (I.B.C)/1519(ND)2023	DOCILE BUILDTECH PRIVATE LIMITED VS. SHIV NANDAN SHARMA	Sec 60(5)	13-06-2023	Address missing on affidavit	associate.amc
449	10/6/2023	0710102023882023(No.of Docs 3)	0710102023882023/6	COMPANY PETITION IB (IBC)/204(ND)2023	CENTRAL BANK OF INDIA LIMITED VS. AL NAFEEES FROZEN FOOD EXPORTS PRIVATELIMITED	IBC under Sec 7	13-06-2023	Sign missing on page no 1 or 2	vishalhirawat
450	10/6/2023	0710102023882023(No.of Docs 3)	0710102023882023/6	COMPANY PETITION IB (IBC)/204(ND)2023	CENTRAL BANK OF INDIA LIMITED VS. AL NAFEEES FROZEN FOOD EXPORTS PRIVATELIMITED	IBC under Sec 7	13-06-2023	Sign missing on page no 1 or 2	vishalhirawat
451	10/6/2023	0710102023882023(No.of Docs 3)	0710102023882023/6	COMPANY PETITION IB (IBC)/204(ND)2023	CENTRAL BANK OF INDIA LIMITED VS. AL NAFEEES FROZEN FOOD EXPORTS PRIVATELIMITED	IBC under Sec 7	13-06-2023	Sign missing on page no 1 or 2	vishalhirawat
452	10/6/2023	0710102023882023(No.of Docs 3)	0710102023882023/6	COMPANY PETITION IB (IBC)/204(ND)2023	CENTRAL BANK OF INDIA LIMITED VS. AL NAFEEES FROZEN FOOD EXPORTS PRIVATELIMITED	IBC under Sec 7	13-06-2023	Sign missing on page no 1 or 2	vishalhirawat

453	5/6/2023	0710102038462022(No.of Docs 2)	0710102038462022/5	INTERLOCUTORY APPLICATION (I.B.C)/2304(ND)2022	BALAJI DUROBUILD PRIATE LIMITED VSSANDWOODS INFRATECH PROJECTS PRIVATE LIMITED	Sec 60(5)	12/6/2023	Affidavit date mismatch with stamp, welfare fees and court fees tickets paste blank side on vakalatnama.	LINGWAL@1234
454	5/6/2023	0710102038462022(No.of Docs 2)	0710102038462022/5	INTERLOCUTORY APPLICATION (I.B.C)/2304(ND)2022	BALAJI DUROBUILD PRIATE LIMITED VSSANDWOODS INFRATECH PROJECTS PRIVATE LIMITED	Sec 60(5)	12/6/2023	Affidavit date mismatch with stamp, welfare fees and court fees tickets paste blank side on vakalatnama.	LINGWAL@1234
455	5/6/2023	0710102038462022(No.of Docs 2)	0710102038462022/5	INTERLOCUTORY APPLICATION (I.B.C)/2304(ND)2022	BALAJI DUROBUILD PRIATE LIMITED VSSANDWOODS INFRATECH PROJECTS PRIVATE LIMITED	Sec 60(5)	12/6/2023	Affidavit date mismatch with stamp, welfare fees and court fees tickets paste blank side on vakalatnama.	LINGWAL@1234
456	9/6/2023	0710102144442019(No.of Docs 1)	0710102144442019/9	COMPANY PETITION IB (IBC)/374(ND)2020	METENERE LIMITED VS. NAVDHATU WIRES PRIVATE LIMITED	IBC Under Sec 9	12/6/2023	Index Missing, advocate welfare court fees tickets missing on vakalatnama	skumar007
457	12/6/2023	0710102026422023(No.of Docs 1)	0710102026422023/1	RESTORATION APPLICATION (IBC)/63(PB)2023	RAJNI SEHGAL VSMR. NARENDER KUMAR SHARMA	Rule 11 of NCLT, 2016	12/6/2023	index missing document incomplete	swastikakumari@y mail
458	5/6/2023	0710102038462022(No.of Docs 2)	0710102038462022/5	INTERLOCUTORY APPLICATION (I.B.C)/2304(ND)2022	BALAJI DUROBUILD PRIATE LIMITED VSSANDWOODS INFRATECH PROJECTS PRIVATE LIMITED	Sec 60(5)	12/6/2023	Affidavit date mismatch with stamp, welfare fees and court fees tickets paste blank side on vakalatnama.	LINGWAL@1234
459	12/6/2023	0710102021652023(No.of Docs 1)	0710102021652023/3	COMPANY PETITION IB (IBC)/242(ND)2023	WALIA TREXIM PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES	IBC Section 59	12/6/2023	welfare missing	Deepaliadvocate
460	10/6/2023	0710102027432023(No.of Docs 1)	0710102027432023/2	COMPANY PETITION IB (IBC)/310(ND)2023	SQUARE YARDS CONSULTING PRIVATE LIMITED VS. AMB INFRAVENTURES PRIVATE LIMITED	IBC Under Sec 9	12/6/2023	Stamp paper required, order copy required dated 18.05.2023	Heament9911
461	12/6/2023	0710102038422023(No.of Docs 1)	0710102038422023/2	CP(AA) MERGER AND AMALGAMATION(COM PANIES ACT)/31(ND)2023	KHATUSHYAM PRIVATE LIMITED	Sec. 230-232 - Second Motion	12/6/2023	page 16 17 not clear	palashagarwal

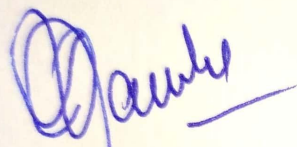
462	12/6/2023	0710102063692022(No.of Docs 1)	0710102063692022/4	COMPANY APPEAL(COMPANIES ACT)/215(ND)2022	ANANYA OUTSOURCING SERVICES PRIVATELIMITED VS. THE REGISTER OF COMPANIES NEW DELHI	Sec 252 (1)	12/6/2023	page 2 not clear	pradeept09
463	12/6/2023	0710102032512023(No.of Docs 1)	0710102032512023/1	INTERLOCUTORY APPLICATION (I.B.C)/1985(ND)2023	SUSHIL KUMAR VS. SARASH EXPORTS SERVICES PRIVATE LIMITED	Application under any other provisions- IBC	12/6/2023	affidavit missing	susnee
464	7/6/2023	0710200001082014(No.of Docs 2)	0710200001082014/9	COMPANY PETITION (COMPANIES ACT)/73(ND)2014	ASHOK KALRA AND ORS. VS KALRA PULP AND BOARD MILLS PVT. LTD AND ORS	Application under any other provisions	9/6/2023	attach last order of court	advocateabhay
465	7/6/2023	0710102051042022(No.of Docs 2)	0710102051042022/8	COMPANY PETITION IB (IBC)/558(ND)2022	ADITYA BIRLA FINANCE LIMITED VS. SEQUEL BUILDCON PRIVATE LIMITED	IBC under Sec 7	9/6/2023	Sign mandatory on every page on written submission	aakashchatterjee
466	9/6/2023	0710102065402021(No.of Docs 1)	0710102065402021/6	CP(AA) MERGER AND AMALGAMATION(COM PANIES ACT)/103(ND)2021	ELGIN ROAD SERVICES PRIVATE LIMITED	Sec. 230-232 - Second Motion	9/6/2023	many pages of annexures not readable and not true copy sign	kamal.lawmax
467	8/6/2023	0710102003932023(No.of Docs 2)	0710102003932023/4	COMPANY PETITION IB (IBC)/144(ND)2023	SANTOSHI HYVOLT ELECTRICALS PRIVATELIMITED VS. JAKSON LIMITED	IBC Under Sec 9	9/6/2023	Page no 48 to 88, 96 to 98 or 100 not readable, true copy sign mandatory all pages of annexures.	advtusharkumar
468	7/6/2023	0710200001082014(No.of Docs 2)	0710200001082014/10	COMPANY PETITION (COMPANIES ACT)/73(ND)2014	ASHOK KALRA AND ORS. VS KALRA PULP AND BOARD MILLS PVT. LTD AND ORS	Application under any other provisions	9/6/2023	attach last order of court	advocateabhay
469	7/6/2023	0710200001022014(No.of Docs 2)	0710200001022014/5	COMPANY PETITION (COMPANIES ACT)/111(ND)2014	MRS. USHA KALRA AND OTHERS VS M/S KALRA PULP AND BOARD MILLS PVT. LTD. AND OTHERS	Application under any other provisions	9/6/2023	attach court order only top page	advocateabhay
470	7/6/2023	0710102085052021(No.of Docs 3)	0710102085052021/11	COMPANY PETITION IB (IBC)/741(ND)2021	HIVELOOP CAPITAL PRIVATE LIMITED VS. RADIANT CASTINGS PRIVATE LIMITED	IBC under Sec 7	9/6/2023	sub index required for both annexure and court fees paste on vakalatnama on blank side	utsavmukherjee

471	7/6/2023	0710102091652022(No.of Docs 2)	0710102091652022/2	INTERLOCUTORY APPLICATION (I.B.C)/5510(ND)2022	PRABHAKAR KUMAR VS. DISTRICT COLLECTOR DISTRICT COLLECTOR OFFICE RAIGAD	Sec 60(5)	9/6/2023	Sign missing on index	aadityapande
472	8/6/2023	0710102107842020(No.of Docs 2)	0710102107842020/4	COMPANY PETITION IB (IBC)/1057(PB)2020	IMPROVE VYAPAAR PRIVATE LIMITED VS. VVA DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	9/6/2023	Incomplete documents	kapoorandcompany
473	7/6/2023	0710200001022014(No.of Docs 2)	0710200001022014/4	COMPANY PETITION (COMPANIES ACT)/111(ND)2014	MRS. USHA KALRA AND OTHERS VS M/S KALRA PULP AND BOARD MILLS PVT. LTD. AND OTHERS	Application under any other provisions	9/6/2023	sign mandatory on every page or reply true copy sign attach every page on annexure,date missing on index	advocateabhay
474	6/6/2023	0710102051042022(No.of Docs 2)	0710102051042022/7	COMPANY PETITION IB (IBC)/558(ND)2022	ADITYA BIRLA FINANCE LIMITED VS. SEQUEL BUILDCON PRIVATE LIMITED	IBC under Sec 7	8/6/2023	page 4 to 9 or page 12, 13 not clear	intellectlawpartners
475	20-03-2023	0710102025722023(No.of Docs 0)	0710102025722023/2	COMPANY PETITION IB (IBC)/205(ND)2023	R.A.J. KRISHNA CONSTRUCTION COMPANYPRIVATE LIMITED VS. NEWERA SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	8/6/2023	Stamp Paper Required	
476	6/6/2023	0710102021652023(No.of Docs 1)	0710102021652023/2	COMPANY PETITION IB (IBC)/242(ND)2023	WALIA TREXIM PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES	IBC Section 59	8/6/2023	Affidavit stamp paper not notarized, advocate welfare fees not apply on vakalatnama, true copy sign missing on annexure	Deepaliadvocate
477	6/6/2023	0710102017732022(No.of Docs 1)	0710102017732022/5	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/54(ND)2022	PRIYANKA INFRAHOMES PRIVATE LIMITED	Sec. 230-232, Sec 234	8/6/2023	Index missing	cfcadm00521
478	6/6/2023	0710102079262022(No.of Docs 2)	0710102079262022/9	COMPANY PETITION IB (IBC)/742(ND)2022	VIJAY JAIN AND ORS VS. LAXMI FOILS PRIVATE LIMITED	IBC under Sec 7	8/6/2023	Sign missing on page no 1 to 7	tandonandco
479	7/6/2023	0710102031062023(No.of Docs 3)	0710102031062023/2	INTERLOCUTORY APPLICATION (I.B.C)/1893(ND)2023	SANDEEP KUMAR BHATT VS. SAMEER BANSAL SUSPENDED DIRECTOR N S P ASSOCIATES (INDIA) PVT LTD	19(2)	8/6/2023	page 100 or 212 to 217 scan clearly	prashantkatara

480	7/6/2023	0710102031062023(No.of Docs 3)	0710102031062023/2	INTERLOCUTORY APPLICATION (I.B.C)/1893(ND)2023	SANDEEP KUMAR BHATT VS. SAMEER BANSAL SUSPENDED DIRECTOR N S P ASSOCIATES (INDIA) PVT LTD	19(2)	8/6/2023	page 100 or 212 to 217 scan clearly	prashantkatara
481	8/6/2023	0710102040332022(No.of Docs 2)	0710102040332022/14	COMPANY PETITION IB (IBC)/525(PB)2022	CHIRAG JAIN & ORS. VS. IMPERIA STRUCTURES LIMITED	IBC under Sec 7	8/6/2023	first volume attach, sub index missing	rhea.dube
482	7/6/2023	0710102046952023(No.of Docs 2)	0710102046952023/2	INTERLOCUTORY APPLICATION (I.B.C)/2961(ND)2023	TSN RAJA LIQUIDATOR VS	Application under any other provisions- IBC	8/6/2023	ORDER OF COPY ATTACH	SAFEINTIP
483	6/6/2023	0710102038462022(No.of Docs 2)	0710102038462022/6	INTERLOCUTORY APPLICATION (I.B.C)/2304(ND)2022	BALAJI DUROBUILD PRIATE LIMITED VSSANDWOODS INFRATECH PROJECTS PRIVATE LIMITED	Sec 60(5)	8/6/2023	Stamp paper required	LINGWAL@1234
484	6/6/2023	0710102081122022(No.of Docs 2)	0710102081122022/5	INTERLOCUTORY APPLICATION (I.B.C)/5397(ND)2022	MAYA GUPTA RESOLUTION PROFESSIONAL VSMRS. ANNU KAPOOR	Application under any other provisions- IBC	8/6/2023	Paging and date missing on index, vakalatnama show in index but not attach	KoshaLegal
485	7/6/2023	0710102031062023(No.of Docs 3)	0710102031062023/2	INTERLOCUTORY APPLICATION (I.B.C)/1893(ND)2023	SANDEEP KUMAR BHATT VS. SAMEER BANSAL SUSPENDED DIRECTOR N S P ASSOCIATES (INDIA) PVT LTD	19(2)	8/6/2023	page 100 or 212 to 217 scan clearly	prashantkatara
486	6/6/2023	0710102049922023(No.of Docs 2)	0710102049922023/1	INTERLOCUTORY APPLICATION (I.B.C)/3121(ND)2023	AMIT GOEL VS. NAVIN UPADHYAY	Sec 60(5)	8/6/2023	Paging wrong on index, page no 1 to 6 or 8 not sign, list of authorities not signed	wittonslaw
487	7/6/2023	0710102031062023(No.of Docs 3)	0710102031062023/2	INTERLOCUTORY APPLICATION (I.B.C)/1893(ND)2023	SANDEEP KUMAR BHATT VS. SAMEER BANSAL SUSPENDED DIRECTOR N S P ASSOCIATES (INDIA) PVT LTD	19(2)	8/6/2023	page 100 or 212 to 217 scan clearly	prashantkatara
488	6/6/2023	0710102090102021(No.of Docs 1)	0710102090102021/10	CP(AA) MERGER AND AMALGAMATION(COM PANIES ACT)/23(ND)2022	BLUE STAR BUILDPROP PRIVATE LIMITED	Sec. 230-232 - Second Motion	8/6/2023	Index missing , prof of service missing	cfcadm00521
489	31-05-2023	0710102000632019(No.of Docs 2)	0710102000632019/2	COMPANY APPLICATION(IBC)/47(P B)2019	RITA KAPUR VS. INVEST CARE REAL ESTATE	Application under any other provisions- IBC	7/6/2023	Need to file in IA	rsps99

490	31-05-2023	0710102000632019(No.of Docs 2)	0710102000632019/2	COMPANY APPLICATION(IBC)/47(P B)2019	RITA KAPUR VS. INVEST CARE REAL ESTATE	Application under any other provisions- IBC	7/6/2023	Need to file in IA	rsps99
491	31-05-2023	0710102000632019(No.of Docs 2)	0710102000632019/2	COMPANY APPLICATION(IBC)/47(P B)2019	RITA KAPUR VS. INVEST CARE REAL ESTATE	Application under any other provisions- IBC	7/6/2023	Need to file in IA	rsps99
492	5/6/2023	0710102090822022(No.of Docs 2)	0710102090822022/7	COMPANY PETITION IB (IBC)/39(ND)2023	BANK OF BARODA VS. CYGNUS SPLENDID LIMITED	IBC under Sec 7	7/6/2023	Index missing	advkrishan
493	31-05-2023	0710102000632019(No.of Docs 2)	0710102000632019/2	COMPANY APPLICATION(IBC)/47(P B)2019	RITA KAPUR VS. INVEST CARE REAL ESTATE	Application under any other provisions- IBC	7/6/2023	Need to file in IA	rsps99
494	5/6/2023	0710102047032023(No.of Docs 1)	0710102047032023/2	COMPANY PETITION (COMPANIES ACT)/99(ND)2023	PUJA KHANEJA VS. OM INNOVATION CALL SERVICES PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	6/6/2023	date place mention on index	AAKRITI DAWAR
495	5/6/2023	0710102025702023(No.of Docs 1)	0710102025702023/2	COMPANY PETITION IB (IBC)/303(PB)2023	SD REALTORS & DEVELOPERS VS. ANSAL HI-TECH TOWNSHIPS LIMITED	IBC Under Sec 9	6/6/2023	Affidavit back date	Legitime
496	5/6/2023	0710102047222022(No.of Docs 1)	0710102047222022/10	COMPANY PETITION IB (IBC)/561(ND)2022	STATE BANK OF INDIA VS. SANJAY JAIN	Section 95(1)	6/6/2023	Stamp paper required	ASHISH@IP1
497	23-02-2023	0710102018722023(No.of Docs 0)	0710102018722023/2	COMPANY APPEAL(COMPANIES ACT)/81(ND)2023	UTTRABULLS DIAGNOSTICS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	6/6/2023	Index missing	
498	4/6/2023	0710102013402023(No.of Docs 2)	0710102013402023/3	INTERLOCUTORY APPLICATION (I.B.C)/1909(ND)2023	ANISH AGARWAL VSYOGENDER GARG	Regulation 30, CIRP Regulations, 2016	6/6/2023	NEED TO SIGN EVER PAGES	sajaljain537
499	4/6/2023	0710102013402023(No.of Docs 2)	0710102013402023/5	INTERLOCUTORY APPLICATION (I.B.C)/1909(ND)2023	ANISH AGARWAL VSYOGENDER GARG	Regulation 30, CIRP Regulations, 2016	5/6/2023	NEED TO SIGN TRUE COPY EVERY PAGES	mayank
500	4/6/2023	0710102013402023(No.of Docs 2)	0710102013402023/4	INTERLOCUTORY APPLICATION (I.B.C)/1909(ND)2023	ANISH AGARWAL VSYOGENDER GARG	Regulation 30, CIRP Regulations, 2016	5/6/2023	NEED TO SIGN TRUE COPY EVERY PAGES	mayank
501	2/6/2023	0710102060432021(No.of Docs 3)	0710102060432021/7	INTERLOCUTORY APPLICATION (I.B.C)/4171(ND)2021	DYNAON PROJECTS PVT. LTD. VSTODAY HOMES AND INFRASTRUCTURE PVT. LTD.	Sec 60(5)	5/6/2023	Seprate the Pdf into Volume wise.	ashukansal@gmail .com
502	4/6/2023	0710102099002022(No.of Docs 2)	0710102099002022/3	COMPANY PETITION IB (IBC)/899(ND)2022	STATE BANK OF INDIA VS. JAGTAR SINGH	Section 95(1)	5/6/2023	NEED TO SIGN EVERY PAGES	DKN

503	3/6/2023	0710102061972019(No.of Docs 2)	0710102061972019/3	COMPANY PETITION IB (IBC)/512(ND)2019	GRID INFRATECH PRIVATE LIMITED VS. HYTHRO POWER CORPORATION LIMITED	Application under any other provisions- IBC	5/6/2023	page-28 34 49 54 56 not clear 3 rupee Vakalatnama missing	ansadvocates
504	4/6/2023	0710102013402023(No.of Docs 2)	0710102013402023/6	INTERLOCUTORY APPLICATION (I.B.C)/1909(ND)2023	ANISH AGARWAL VSYOGENDER GARG	Regulation 30, CIRP Regulations, 2016	5/6/2023	NEED TO SIGN TRUE COPY EVERY PAGES	shubhampaliwal
505	5/6/2023	0710102002622019	0710102002622019/29		ARGENTIUM INTERNATIONAL PVT LTD Vs.	IBC Under Sec 9	6/6/2023	Advocate address details in affidavit mismatched with E-stamp, E-stamp and Affidavit msising,	
					UTM ENGINEERING PVT LTD				
506	6/6/2023	0710102002622019	0710102002622019/30		ARGENTIUM INTERNATIONAL PVT LTD Vs.	IBC Under Sec 9	7/6/2023	Advocate address details in affidavit mismatched with E-stamp, E-stamp and Affidavit msising,	
					UTM ENGINEERING PVT LTD				


DALIP LAMBA
ASSISTANT REGISTRAR
NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.
ROOM NO:-103
011-24361890

